

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---|
| 1 | ARBP/000068/2021 | M/S. NKC PROJECTS PVT. LTD. VS CHIEF ENGNR. (DPI AND ROADS) | DEBENDRA KUMAR DWIBEDI VS | // () |
| 2 | BLAPL/0010669/2021 | K. NAGESHU RAO VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | CHAMAKHANDI /120 /2021 () // |
| 3 | BLAPL/0010670/2021 | TRINATH PRADHAN VS STATE OF ODISHA | SANJIB KU. BHANJADEO VS | BEGUNIA P.S. /140 /2021 () // |
| 4 | BLAPL/0010671/2021 | NIRANJAN BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | //0 () // |
| 5 | BLAPL/0010672/2021 | MIR LALI VS STATE OF ODISHA | PRADEEP KUMAR DAS VS | BHADRAK TOWN /419 /2021 () // |
| 6 | BLAPL/0010673/2021 | NILAMBAR KANHAR VS STATE OF ODISHA | NIKUNJA KUMAR DEO VS | PHIRINGIA /98 /2021 () // |
| 7 | BLAPL/0010674/2021 | ISWAR MAHALIK VS STATE OF ODISHA | AVIJIT PATNAIK VS | KULIANA /16 /2020 () // |
| 8 | BLAPL/0010675/2021 | BALIA@ BIKRAM SWAIN VS STATE OF ODISHA | SATYA RANJAN MULIA VS | JAGATPUR /493 /2021 () // |
| 9 | BLAPL/0010676/2021 | SANOJ ORAM VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | SUNDARGARH SADAR /186 /2021 () // |
| 10 | BLAPL/0010677/2021 | SANTOSH KUMAR PADHI@ KALIA VS STATE OF ODISHA | S.S.RAY 2 VS | ASKA /742 /2021 () // |
| 11 | BLAPL/0010678/2021 | JAGANNATH RAY VS STATE OF ODISHA | JEETENDRA SAHU VS | GURUNDIA /4 /2019 () // |

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| 12 | BLAPL/0010679/2021 | OKILLA MELEKA VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | BANDHUGOAN /61 /2010 () // |
| 13 | BLAPL/0010680/2021 | BABU@ RAHIM KHAN VS STATE OF ODISHA | BIJAY KUMAR NAYAK VS | JAJPUR TOWN /338 /2021 () // |
| 14 | BLAPL/0010681/2021 | SURAJ PAL VS UNION OF INDIA(NCB) | JUGALA KISHORE PANDA VS | / /0 () // |
| 15 | BLAPL/0010682/2021 | DEEPAK KUMAR AHIRWAR VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPORE TOWN /295 /2019 () // |
| 16 | BLAPL/0010683/2021 | SANTOSH KUMAR NAYAK@ SANTOSH NAYAK VS STATE OF ODISHA | JAGANNATH KAMILA VS | NILGIRI /309 /2012 () // |
| 17 | BLAPL/0010684/2021 | BABAJI JENA VS STATE OF ODISHA | BASANTA KUMAR DAS VS | SHERAGADA /32 /2018 () // |
| 18 | BLAPL/0010685/2021 | GANESH SAHOO VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | / /0 () // |
| 19 | BLAPL/0010686/2021 | DILU@ DILIP MANGARAJ VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JANKIA P.S. /241 /2021 () // |
| 20 | BLAPL/0010687/2021 | TUSARKANTA TURUK@ TUSHARKANTA VS STATE OF ODISHA | AKASH BHUYAN VS | KORAPUT TOWN /265 /2021 () // |
| 21 | BLAPL/0010688/2021 | RAM KRUSHNA DAS VS STATE OF ODISHA | ASIT KU. JENA VS | MATHILI /182 /2021 () // |
| 22 | BLAPL/0010689/2021 | SARBESWAR@ KALIA BEURIA VS STATE OF ODISHA | ASIT KU. JENA VS | ORKEL /207 /2021 () // |
| 23 | BLAPL/0010690/2021 | KANHU@ RAMNATH DHANGADAMAJHI | UMAKANTA BARIK | JUNAGARH /65 /2021 |

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| | | VS | VS | () |
| 24 | BLAPL/0010691/2021 | STATE OF ODISHA SK.ANISH | BIJAY KUMAR MOHANTY | // ANGUL SADAR PS /629 /2021 |
| | | VS | VS | () |
| 25 | BLAPL/0010692/2021 | STATE OF ODISHA ATHANI@ KIRTI RANJAN SAHU | BIJAY KUMAR MOHANTY | // ANGUL SADAR PS /629 /2021 |
| | | VS | VS | () |
| 26 | BLAPL/0010693/2021 | STATE OF ODISHA GOPI@ GOPINATH MALLICK | AMULYA RATNA PANDA | // RAIKIA /50 /2019 |
| | | VS | VS | () |
| 27 | BLAPL/0010694/2021 | STATE OF ODISHA BUTI DHARUA@ KUMARSAI DHARUA | AKSHAYA KUMAR SAHOO | // KOMNA PS /49 /2012 |
| | | VS | VS | () |
| 28 | BLAPL/0010695/2021 | STATE OF ODISHA RANJIT DIGAL | KURESH PRASAD DASH | // K.NUAGOAN /24 /2021 |
| | | VS | VS | () |
| 29 | BLAPL/0010696/2021 | STATE OF ODISHA BHIMA@ ANANTA DHAL | DUSHMANTA SAHOO | // BRAJARAJNAGAR /263 /2019 |
| | | VS | VS | () |
| 30 | BLAPL/0010697/2021 | STATE OF ODISHA DIPANKAR HALDAR | NIHAR RANJAN SAHOO | // KALIMELA /97 /2020 |
| | | VS | VS | () |
| 31 | BLAPL/0010698/2021 | STATE OF ODISHA ARJUNA KUMR JENA | SANGRAMJIT PANDA | // CHANDAPUR /114 /2021 |
| | | VS | VS | () |
| 32 | BLAPL/0010699/2021 | STATE OF ODISHA BAPI @ RASHMI RANJAN JENA | KULDEEP MOHANTY | // JALESWAR /4 /2021 |
| | | VS | VS | () |
| 33 | BLAPL/0010700/2021 | STATE OF ODISHA PABITRA DAS | PRANAYA KUMAR DASH | // RAMBHA (KHALLIKOTE) /509 /2021 |
| | | VS | VS | () |
| 34 | BLAPL/0010701/2021 | STATE OF ODISHA BENUDHAR ODI | PRASANTA KUMAR NANDA | // JEYPORE SADAR /193 /2020 |
| | | VS | VS | () |

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| 35 | BLAPL/0010702/2021 | STATE OF ODISHA LIKU@ MANAS RANJAN PARIDA VS | AMIT KUMAR NATH VS | // ANGUL TOWN /422 /2014 () |
| 36 | BLAPL/0010703/2021 | STATE OF ODISHA PRASANT DAS @ PRATAP KUMAR SATHPATHY VS | SUBHRANSU BHUSAN MOHANTY VS | // NAYAPALLI P.S. /440 /2021 () |
| 37 | BLAPL/0010704/2021 | STATE OF ODISHA KUNA DEULAPADIA VS | PRASANTA KUMAR NANDA VS | // SEMILLIGUDA /26 /2021 () |
| 38 | BLAPL/0010705/2021 | STATE OF ODISHA ROHTASH KUMAR VS | SHYAM MANOHAR VS | // MACHHKUND /81 /2020 () |
| 39 | BLAPL/0010706/2021 | STATE OF ODISHA SUMIT KUMAR VS | SHYAM MANOHAR VS | // MACHHKUND /81 /2020 () |
| 40 | BLAPL/0010707/2021 | STATE OF ODISHA VISHAL KUMAR VS | SHYAM MANOHAR VS | // MACHHKUND /81 /2020 () |
| 41 | BLAPL/0010708/2021 | STATE OF ODISHA SANYASI PRADHAN VS | SANTOSH KUMAR MAHANTY VS | // BUGUDA /567 /2021 () |
| 42 | BLAPL/0010709/2021 | STATE OF ODISHA PINU @ PINAKI BARAL VS | BISWARANJAN MAHARATHA VS | // BRAHMAGIRI /54 /2021 () |
| 43 | BLAPL/0010710/2021 | STATE OF ODISHA RUSHINATH BARAL VS | BHABANI SHANKAR DASPARIDA VS | // CUTTACK VIGILANCE /28 /2021 () |
| 44 | BLAPL/0010711/2021 | STATE OF ODISHA(VIG.) RABINDRANATH SWAIN VS | SANGRAM KUMAR DAS VS | // RASOL /175 /2021 () |
| 45 | BLAPL/0010712/2021 | STATE OF ODISHA MOHADEV MOHANTA VS THE STATE OF ORISSA | Rajendra Narayan Rout VS | // / /0 () // |

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|----|--------------------|--|--------------------------------|--|
| 46 | CMAPL/0000350/2021 | MOHAMED KALIM VS STATE OF ODISHA | ADV VS | // 0 // |
| 47 | CMAPL/0000351/2021 | BARENDRA DAS VS JOINT COMMNR. CONSOLIDATION, BALASORE. | ADV VS | // 0 // |
| 48 | CMAPL/0000352/2021 | SOBHAN ORAM VS STATE OF ODISHA | ADV. VS | // 0 // |
| 49 | CMAPL/0000353/2021 | KEDAR ORAM VS STATE OF ODISHA | ADV VS | // 0 // |
| 50 | CMP/0000704/2021 | NALINIPRAVA NAIK @ HARIJAN VS RAMA BAG | SANTOSH KUMAR SAMANTARAY VS | // 0 // |
| 51 | CMP/0000705/2021 | JAYASHREE SAHU VS BINAMATI SAHU | AMIT PRASAD BOSE VS | // 0 // |
| 52 | CMP/0000706/2021 | YUDHISTIR PANDA VS MAMATA PANDA | SANJEEV UDGATA VS | // CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000076/2014 |
| 53 | CMP/0000707/2021 | PRADIPTA KUMAR SAHOO VS BASANTA KUMAR CHINARA | SAMBEET PATTANAYAK VS | // 0 // |
| 54 | CMP/0000708/2021 | DINABANDHU SAHOO VS PRAFULLA SAHOO | SABITA RANJAN PATNAIK VS | // 0 // |
| 55 | CONTC/0007136/2021 | NALINIKANTA BEHERA VS MONA SHARMA,ADDL. CHIEF SECY.,FOREST AND ENVIRONMENT DEPT. | TRILOCHAN NANDA VS | // 0 // |
| 56 | CONTC/0007137/2021 | SARASWATI MAHANAND VS G.MATHI VATHANAN, IAS. | TRILOCHAN NANDA VS | // 0 // |
| 57 | CONTC/0007138/2021 | SANGRAM KESHARI MOHAPATRA | NIRANJAN PANDA | // |

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|----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 58 | CONTC/0007139/2021 | ASHOK KUMAR TRIPATHY,ASST. EXEC. ENGNR.,R.W.S. AND S. NIMAPARA NARESH BASTARAY | ADV. | // |
| | | VS | VS | 0 |
| 59 | CONTC/0007140/2021 | CHARLES NAYAK,OAS AMIT KUMAR BARIK | ADV. | // |
| | | VS | VS | 0 |
| 60 | CONTC/0007141/2021 | K.SUDARSHAN CHAKRABORTY,IAS SARAT KUMAR NATH | DILIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| 61 | CONTC/0007142/2021 | BHASKAR JYOTI SHARMA,IAS AMIT KUMAR BARIK | ADV | // |
| | | VS | VS | 0 |
| 62 | CONTC/0007143/2021 | RAMAKANTA SETHY, JOINT SECY TO GOVT, W AND C. D. DEPT, ODISHA BALARAM SAHOO | DILLIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| 63 | CONTC/0007144/2021 | BHASKAR JYOTI SHARMA, IAS. NIRANJAN BEHERA | DILIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| 64 | CONTC/0007145/2021 | SATYABRATA SAHU,IAS PRAVAKAR DASH | DILLIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| 65 | CONTC/0007146/2021 | BHASKAR JYOTI SHARMA, IAS. DIBAKAR SAHOO | DILLIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| 66 | CONTC/0007147/2021 | BHASKAR JYOTI SHARMA,IAS LABA PADHAN | ADV | // |
| | | VS | VS | 0 |
| 67 | CONTC/0007148/2021 | SATYABRATA SAHU, IAS. PRANABANDHU SETHI | B.DASH | // |
| | | VS | VS | 0 |
| 68 | CONTC/0007149/2021 | DR.ASHOK KUMAR DAS, TAHASILDAR, SORO. SARAT CHANDRA SWAIN | TAPAN KUMAR BISWAL | // |
| | | VS | VS | 0 |

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| 69 | CONTC/0007150/2021 | SATYABRATA SAHOO,IAS ANIL KUMAR BEHERA VS DISTRICT EDUCATION OFFICER,DHENKANAL | ADV. VS | // // 0 // |
| 70 | CONTC/0007151/2021 | PRAKASH CHANDRA NAYAK VS ANU GARG, IAS. | PRASANTA KUMAR MISHRA VS | // 0 // |
| 71 | CONTC/0007152/2021 | JIBANBANDHU DASS VS ASHOK KUMAR KALUARAM MEENA, PRINCIPAL SECY., H.E DEPT. | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 72 | CONTC/0007153/2021 | SUDARSHAN BEHERA VS PRADEEP KUMAR JENA, IAS. | ADV VS | // 0 // |
| 73 | CONTC/0007154/2021 | ARTABANDHU ROUT VS VISHAL KUMAR DEV, IAS. | ADV VS | // 0 // |
| 74 | CONTC/0007155/2021 | RABINDRA KUMAR MOHANTY VS VIJAY AMRUTA KULANGE,IAS | ADV. VS | // 0 // |
| 75 | CONTC/0007156/2021 | LABANYAMAYI BEHERA VS SAMARTH VERMA, IAS | ADV VS | // 0 // |
| 76 | CONTC/0007157/2021 | PANCHANAN SAHU VS PRADEEP KUMAR JENA, ADDL.CHIEF SECY., RURAL DEVELOPMENT DEPT. | ADV VS | // 0 // |
| 77 | CONTC/0007158/2021 | SAROJ KUMAR MOHANTY VS G.MATHIVATHANAN, CHAIRMAN CUM APPELLATE AUTHORITY,BBSR | ADV. VS | // 0 // |
| 78 | CONTC/0007159/2021 | GITANJALI MALLICK VS BRUNDABAN SATAPAT, O.E.S. | BHABANI SHANKAR MISHRA VS | // 0 // |
| 79 | CONTC/0007160/2021 | TRILOCHAN MAHANTA VS SATYABRATA SAHOO,IAS | ADV. VS | // 0 // |

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| 80 | CONTC/0007161/2021 | SURATNA GHOSE VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 81 | CONTC/0007162/2021 | SOUBHAGYA PATRA VS SATYABRATA SAHU, IAS. | ADV VS | // 0 // |
| 82 | CONTC/0007163/2021 | SHYAMALA KANTA DAS VS SATYABRATA SAHU, IAS. | ADV. VS | // 0 // |
| 83 | CONTC/0007164/2021 | AITWARIN GOND VS SATYABRATA SAHU, IAS. | ADV VS | // 0 // |
| 84 | CONTC/0007165/2021 | GOURI DIBYA @ DEVI PANDA VS BISHNUPADA SETHY, IAS | ADV. VS | // 0 // |
| 85 | CONTC/0007166/2021 | SITARAM BISOYI VS VIR VIKRAM YADAV, IAS | ADV. VS | // 0 // |
| 86 | CONTC/0007167/2021 | BIBEKANANDA KANUNGO VS ASHOK KUMAR KALUARAM MEENA, PRINCIPAL SECY., PR AND DW DEPT. | ADV VS | // 0 // |
| 87 | CONTC/0007168/2021 | RITANJALI JALI VS SATYABRATA SAHU, IAS. | ADV VS | // 0 // |
| 88 | CONTC/0007169/2021 | SURYA NARAYAN BEHERA VS BIR VIKRAM YADAV, IAS | ADV. VS | // 0 // |
| 89 | CONTC/0007170/2021 | SANJUKTA DAS VS MADHUSUDAN PADHI, IAS. | ADV VS | // 0 // |
| 90 | CONTC/0007171/2021 | ITISHREE PARIDA VS DR. ASHOK DASH, CDMO, KEONJHAR | ADV. VS | // 0 // |
| 91 | CONTR/0000080/2021 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT | X | CHANDRASEKHARPUR /170 /2021 |

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|-----|--------------------|---|--|---|
| 92 | CRLA/0000684/2021 | VS MAMI@ MAMATA SAHOO DURYODHAN MAJHI@ DURJA MAJHI VS STATE OF ODISHA | VS M/S RAMAKANTA SAHOO TRILOCHAN NANDA VS | S.D.J.M.,BHUBANESWAR(Khordha *) CT/0001910/2021 NAWAPARA /184 /2018 () // |
| 93 | CRLA/0000685/2021 | KUSU MURMU VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | RASGOBINDPUR /27 /2016 () // |
| 94 | CRLA/0000686/2021 | BASANTA KUMAR BEHERA VS STATE OF ODISHA(VIG.) | PRASANTA KUMAR SATAPATHY VS | VIGILANCE PS (BERHAMPUR) /22 /2007 () // |
| 95 | CRLA/0000687/2021 | LINGARAJ SAHU @ TITU VS STATE OF ODISHA | AJIT KUMAR PANDA VS | TELKOI /46 /2018 () // |
| 96 | CRLA/0000688/2021 | A.DILLESU DORA VS STATE OF ODISHA | AMITAV TRIPATHY VS | BERHAMPUR SADAR /130 /2000 () // |
| 97 | CRLA/0000689/2021 | BIJAYA KUMAR PANDA VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | MARINE PS AT DHAMARA /27 /2013 () // |
| 98 | CRLA/0000690/2021 | A. DILLESU DORA VS STATE OF ODISHA | AMITAV TRIPATHY VS | BERHAMPUR SADAR /130 /2000 () // |
| 99 | CRLA/0000691/2021 | AKSHAY KUMAR CHOUDHURY VS STATE OF ODISHA(EOW) | ASHOK KUMAR PANIGRAHI VS | EOW,BHUBANESWAR /8 /2020 () // |
| 100 | CRLMC/0002461/2021 | SWARNA PRABHA RATH VS STATE OF ODISHA(VIG.) | BHARAT JALLI VS | VIGILANCE PS (BERHAMPUR) /24 /2005 () // |
| 101 | CRLMC/0002462/2021 | BIJAYA KUMAR CHOUDHURY VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KABISURYANAGAR (KODALA) /78 /1999 () // |
| 102 | CRLMC/0002463/2021 | LOKANATH ROUL VS | SANGRAM KESHARI SAHOO VS | MARKAT NAGAR /116 /2021 () |

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| 103 | CRLMC/0002464/2021 | STATE OF ODISHA MANOJA NAHAKA @ MANOJ NAHAK VS | JYOTIRMAYA SAHOO VS | // KODALA /274 /2014 () |
| 104 | CRLMC/0002465/2021 | STATE OF ODISHA BIKRAM @ BIKRAM KESHARI BARIK VS | BAIBASWATA PANIGRAHI VS | // barpalli /38 /2004 () |
| 105 | CRLMC/0002466/2021 | STATE OF ODISHA SUSHANTA KUMAR MOHANTY VS | ASIT KUMAR JENA VS | // / /0 () |
| 106 | CRLMC/0002467/2021 | STATE OF ODISHA DEBAKI NANDAN NAYAK VS | ASIT KUMAR CHAUDHURY VS | // DIGAPAHANDI /59 /2014 () |
| 107 | CRLMC/0002468/2021 | STATE OF ODISHA MANOJ ROUT@RAUTA VS | PRAVASH CHANDRA JENA VS | // KABISURYANAGAR (KODALA) /148 /2021 () |
| 108 | CRLMC/0002469/2021 | STATE OF ODISHA RAKESH KUMAR SETHY VS | SUNIL KUMAR PANDA VS | // DHENKANAL SADAR /225 /2020 () |
| 109 | CRLMC/0002470/2021 | STATE OF ODISHA SUDHAKAR PALAI VS | DURGESH NARAYAN RATH VS | // PURI TOWN /265 /2021 () |
| 110 | CRLMC/0002471/2021 | STATE OF ODISHA PRAFULLA BISWAL VS | PABITRA KUMAR BEHERA VS | // SARANAKUL /54 /2021 () |
| 111 | CRLMC/0002472/2021 | STATE OF ODISHA SALAUDDIN KHAN VS | GAGAN BIHARI SINGH VS | // TIRTOL /2 /2011 () |
| 112 | CRLMC/0002473/2021 | STATE OF ODISHA SOMU @ SUBHRANSHU SAMANTARAY @ SOMESH RABI NARAYAN MOHANTY VS | VS | // JANKIA P.S. /45 /2017 () |
| 113 | CRLMC/0002474/2021 | STATE OF ODISHA HARISH CHANDRA PANDA @ TITU VS | SESHADEV DASH VS | // NAWAPARA /8 /2018 () |
| | | STATE OF ODISHA | | // |

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| 114 | CRLMC/0002475/2021 | ANANTA SAHU@ ANTA SAHU VS STATE OF ODISHA | SESHA DEV DASH VS | KOMNA PS /142 /2019 () // |
| 115 | CRLMP/0002175/2021 | BASANTI NANDA VS STATE OF ODISHA | SURESH KUMAR JENA VS | / /0 () // |
| 116 | CRLMP/0002176/2021 | PRAMILA SAHU VS STATE OF ODISHA | G.S.NAMTOAR VS | / /0 () // |
| 117 | CRLMP/0002177/2021 | LILU @ SARITA KUMARI PANIGRAHY @ PATI VS STATE OF ODISHA | PRAVAT KUMAR MOHANTY VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam) MISCA/0000001/2015 |
| 118 | CRLMP/0002178/2021 | PUNAM BHARADWAJ VS STATE OF ODISHA | SANJIB KU BHANJADEO VS | / /0 () // |
| 119 | CRLMP/0002179/2021 | GAYATRI MISHRA VS STATE OF ODISHA | MRITUNJAY BANERJEE VS | / /0 () // |
| 120 | CRLMP/0002180/2021 | ANAM DAS VS STATE OF ODISHA | PRAVASH CH JENA VS | / /0 () // |
| 121 | CRLMP/0002181/2021 | SABHYARANI ROUT VS STATE OF ODISHA | UMESH CHANDRA DORA VS | / /0 () // |
| 122 | CRLMP/0002182/2021 | JAYASHREE BEHERA VS STATE OF ODISHA | ASIT KU JENA VS | / /0 () // |
| 123 | CRLMP/0002183/2021 | JHUNU MALLICK VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | / /0 () // |
| 124 | CRLREV/0000482/2021 | TARANI JAL@ TARANI SEN JAL VS STATE OF ODISHA | KIRTAN DANG VS | BOLANGIR SADAR /81 /2003 () // |
| 125 | FAO/0000296/2021 | NATIONAL INSURANCE COMPANY LTD. | NIBEDITA MOHANTY | // |

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| | | VS | VS | () |
| 126 | MACA/0000417/2021 | LALITA DEVI NARAYAN SAHOO | DEBASISH PATNAIK | // |
| | | VS | VS | () |
| 127 | RSA/0000146/2021 | PABITRA MOHAN JENA BANCHHANIDHI DAKUA | S.S.PRADHAN | // |
| | | VS | VS | () |
| 128 | RVWPET/0000241/2021 | M/S. H.S.C.L. LIMITED JAYAKRUSHNA MAJHI | SUSAMA PRADHAN | // |
| | | VS | VS | () |
| 129 | RVWPET/0000242/2021 | PRAMILA MALLIK and ANR MARKANDA BISOYI | BAMADEV BARAL | // |
| | | VS | VS | () |
| 130 | RVWPET/0000243/2021 | THE COLLECTOR,GANJAM MARKANDA BISOYI | BAMADEV BARAL | // |
| | | VS | VS | () |
| 131 | TRP(C)/0000409/2021 | COLLECTOR,GANJAM SUBHALAXMI MOHAPATRA | BUDHIRAM DAS | // |
| | | VS | VS | JUDGE FAMILY COURT,KHURDA(Khordha *) |
| 132 | TRP(C)/0000410/2021 | SUBHRAKANTA SAHOO SUMITRA PRADHAN @ PANI | LALIT KUMAR MAHARANA | CP/0000170/2021 |
| | | VS | VS | // |
| 133 | TRP(C)/0000411/2021 | BISWAJIT PRADHAN SATYA SWARUP DASH | TRILOCHAN DASH | // |
| | | VS | VS | () |
| 134 | WA/0000929/2021 | DEBAJYOTI DASH ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA | SAILAZA NANDAN DAS | // |
| | | VS | VS | () |
| 135 | WA/0000930/2021 | NIRANJAN BEHERA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUSANE SWAPNAN | SAILAZA NANDAN DAS | /0010309/2021 |
| | | VS | VS | // |
| 136 | WP(C)/0037716/2021 | DUKHABANDHU SAHU SUSANTA KUMAR BEHERA | CHANDAN MISHRA | /0009770/2021 |
| | | VS | VS | // |
| | | | | () |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-------------------------------|--------------------------|
| 137 | WP(C)/0037717/2021 | R.T.O. CUTTACK BISWA RANJAN SWAIN VS | CHANDAN MISHRA VS | // // () |
| 138 | WP(C)/0037718/2021 | R.T.O. CUTTACK SAJANLAL AGARWAL VS | CHANDAN MISHRA VS | // // () |
| 139 | WP(C)/0037719/2021 | R.T.O. BALESOORE SHARVAN KUMAR GUPTA VS | CHANDAN MISHRA VS | // // () |
| 140 | WP(C)/0037720/2021 | R.T.O. KEONJHAR SANKARSHAN BEHERA VS | CHANDAN MISHRA VS | // // () |
| 141 | WP(C)/0037721/2021 | R.T.O. CUTTACK SUSANTA KUMAR BEHERA VS | CHANDAN MISHRA VS | // // () |
| 142 | WP(C)/0037722/2021 | R.T.O. CHANDIKHOL SRIPATI SETHI VS | DURLLABHA RANJAN MISHRA VS | // // () |
| 143 | WP(C)/0037723/2021 | STATE OF ODISHA GAYATRI PROJECTS LTD. VS | CHANDAN MISHRA VS | // // () |
| 144 | WP(C)/0037724/2021 | R.T.O. KEONJHAR M/S GAYATRI PROJECTS LTD. VS | CHANDAN MISHRA VS | // // () |
| 145 | WP(C)/0037725/2021 | R.T.O. KEONJHAE DEBARAJ SWAIN VS | K.C.NAYAK VS | // // () |
| 146 | WP(C)/0037726/2021 | R.T.O., CHANDIKHOLE SUSANTA KUMAR BEHERA VS | CHANDAN MISHRA VS | // // () |
| 147 | WP(C)/0037727/2021 | R.T.O. CUTTACK RASMITA SAHOO VS | PRAMOD KUMAR NAYAK VS | // // () |
| | | TAHASILDAR, NIALI | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 148 | WP(C)/0037728/2021 | BENUDHAR PARIDA VS R.T.O. CUTTACK | CHANDAN MISHRA VS | // 0 // |
| 149 | WP(C)/0037729/2021 | SUSANTA KUMAR BEHERA VS R.T.O. CUTTACK | CHANDAN MISHRA VS | // 0 // |
| 150 | WP(C)/0037730/2021 | PRADEEP KUMAR DAS VS COLLECTOR CUM DM, KHURDA | TUNA SAHU VS | // 0 // |
| 151 | WP(C)/0037731/2021 | SUSANTA KUMAR BEHERA VS R.T.O. CUTTACK | CHANDAN MISHRA VS | // 0 // |
| 152 | WP(C)/0037732/2021 | SASMITA SAHOO VS R.T.O. CHANDIKHOL | CHANDAN MISHRA VS | // 0 // |
| 153 | WP(C)/0037733/2021 | SABITA BHOI VS STATE OF ODISHA | MANAS KUMAR SWAIN VS | // 0 // |
| 154 | WP(C)/0037734/2021 | PURNA CHANDRA SWAIN VS COLLECTOR, PURI | BANAMALI SAHOO 1 VS | // 0 // |
| 155 | WP(C)/0037735/2021 | M/S SHREETEX COMMERCIAL PVT. LTD. VS THE CM CUM AO, SBI, BBSR | SARAT CHANDRA SATAPATHY VS | // 0 // |
| 156 | WP(C)/0037736/2021 | SAROJ KUMAR PADHY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 157 | WP(C)/0037737/2021 | DAKTAR PRADHAN VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | // 0 // |
| 158 | WP(C)/0037738/2021 | NIBEDITA RANSINGH VS STATE OF ODISHA | PRABIR KUMAR RAY VS | // 0 // |
| 159 | WP(C)/0037739/2021 | PRADIPTA KUMAR SWAIN | ANIL KUMAR DAS | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | WP(C)/0037740/2021 | ASWINI KUMAR PANDA | DEEPAK KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 161 | WP(C)/0037741/2021 | BHAGABATA NAIK | ANIL KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WP(C)/0037742/2021 | BHARATI BARIK | DEEPAK KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | WP(C)/0037743/2021 | PRATAP KUMAR PATTANAİK | ANIL KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 164 | WP(C)/0037744/2021 | M/S GANESH ORES PVT. LTD. | SIDHARTHA RAY | // |
| | | VS | VS | 0 |
| | | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR | | // |
| 165 | WP(C)/0037745/2021 | BICHITRANANDA SAHOO | NALINI KANTA DASH | // |
| | | VS | VS | 0 |
| | | THE URBAN CO-OP. BANK LTD.,CUTTACK | | // |
| 166 | WP(C)/0037746/2021 | DILLIP KUMAR BARIK | ABHILASH MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 167 | WP(C)/0037747/2021 | DANDAPANI SAHOO | SURESH KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 168 | WP(C)/0037748/2021 | BINOD KUMAR SABLAKA | BYOMOKESH SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 169 | WP(C)/0037749/2021 | MANORANJAN DAS | SUBHASREE MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | WP(C)/0037750/2021 | ARATI SWAIN | SATYABRATA SENAPATI | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---------------------------------|--------------------------|
| 171 | WP(C)/0037751/2021 | STATE OF ODISHA AKSHYA KUMAR MISHRA VS | LAXMIKANTA MOHANTY VS | // // 0 |
| 172 | WP(C)/0037752/2021 | STATE OF ODISHA URMILA KAR VS | SATYABRATA SENAPATI VS | // // 0 |
| 173 | WP(C)/0037753/2021 | STATE OF ODISHA SHYAMLAL BHADRA VS | LAXMIKANTA MOHANTY VS | // // 0 |
| 174 | WP(C)/0037754/2021 | STATE OF ODISHA PREMANANDA NAYAK VS | SUBRATA MISHRA VS | // // 0 |
| 175 | WP(C)/0037755/2021 | STATE OF ODISHA A.N.GUHA AND CO. VS | AMIT PRASAD BOSE VS | // // 0 |
| 176 | WP(C)/0037756/2021 | STATE OF ODISHA RATAN DIGAL VS | KALI PRASAD MOHANTY VS | // // 0 |
| 177 | WP(C)/0037757/2021 | STATE OF ODISHA CHANDRIKA SETHY VS | SESHADEV DASH VS | // // 0 |
| 178 | WP(C)/0037758/2021 | CHSE, ODISHA DILBAG SINGH SOREN VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 179 | WP(C)/0037759/2021 | STATE OF ODISHA JHARANA BARIK VS | SUKANTA KUMAR NAYAK VS | // // 0 |
| 180 | WP(C)/0037760/2021 | ASHALATA BARIK SANTHA CHARAN SAHOO VS | SUKANTA KUMAR NAYAK 2 VS | // // 0 |
| 181 | WP(C)/0037761/2021 | STATE OF ODISHA SANTOSH CHOUDHURY VS | SACHIDANANDA PADHEE VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 182 | WP(C)/0037762/2021 | JASBINDAR KAUR VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | // 0 // |
| 183 | WP(C)/0037763/2021 | KISHORE CHANDRA SAHOO VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | // 0 // |
| 184 | WP(C)/0037764/2021 | NIHAR RANJAN DAS VS MADHUSMITA DAS @ TRIPATHY | SHIB SHANKAR MOHANTY VS | // 0 // |
| 185 | WP(C)/0037765/2021 | SAUBHAGYA RANJAN BEHERA VS STATE OF ODISHA | RAMANAI KANTA PATTANAIAK VS | // 0 // |
| 186 | WP(C)/0037766/2021 | SOYAMPRAVA SAHOO VS STATE OF ODISHA | V. NARASINGH VS | // 0 // |
| 187 | WP(C)/0037767/2021 | SATI MAJHI VS STATE OF ODISHA | KEDAR KUMAR DASH VS | // 0 // |
| 188 | WP(C)/0037768/2021 | DEEPAK KUMAR BEHERA VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | // 0 // |
| 189 | WP(C)/0037769/2021 | SOUMYA RANJAN MAHAPATRA VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | // 0 // |
| 190 | WP(C)/0037770/2021 | PRASANTA SAMAL VS STATE OF ODISHA | PRATAP CHANDRA MISHRA VS | // 0 // |
| 191 | WP(C)/0037771/2021 | RAJENDRA KUMAR PATRA VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | // 0 // |
| 192 | WP(C)/0037772/2021 | PRAFULLA KUMAR SETHY VS STATE OF ODISHA | GYANARANJAN SETHI VS | // 0 // |
| 193 | WP(C)/0037773/2021 | TANMAY KUMAR JENA | ABHAYA KUMAR BEHERA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---------------------------|--------------------------|
| | | VS | VS | 0 |
| 194 | WP(C)/0037774/2021 | CHAIRMAN, S.T.A, ODISHA KUNA HEMBRAM | B.DASH | // |
| | | VS | VS | 0 |
| 195 | WP(C)/0037775/2021 | STATE OF ODISHA BISHNUMOHAN SETHI | B.DASH | // |
| | | VS | VS | 0 |
| 196 | WP(C)/0037776/2021 | STATE OF ODISHA KAMAL KISHORE JAIN | SUSHANTA KUMAR JOSHI | // |
| | | VS | VS | 0 |
| 197 | WP(C)/0037777/2021 | COLLECTOR,BOLANGIR HARIHAR MAHADEV BIJE NIJGAON | B.DASH | // |
| | | VS | VS | 0 |
| 198 | WP(C)/0037778/2021 | STATE OF ODISHA SANTOSH KUMAR SAHU | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 199 | WP(C)/0037779/2021 | STATE OF ODISHA SUNARAM SOREN | B.DASH | // |
| | | VS | VS | 0 |
| 200 | WP(C)/0037780/2021 | STATE OF ODISHA PRAFULLA KUMAR DAKUA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 201 | WP(C)/0037781/2021 | STATE OF ODISHA JITENDRA ROUL | B.DASH | // |
| | | VS | VS | 0 |
| 202 | WP(C)/0037782/2021 | STATE OF ODISHA A.RATNAKAR REDDY | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 203 | WP(C)/0037783/2021 | STATE OF ODISHA RABINDRA BEHERA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 204 | WP(C)/0037784/2021 | STATE OF ODISHA DILLIP KUMAR MALLIK | GYANA RANJAN SETHI | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 205 | WP(C)/0037785/2021 | STATE OF ODISHA SUDARSHAN SETHI VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 206 | WP(C)/0037786/2021 | STATE OF ODISHA BRAHMANANDA PARICHHA VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 207 | WP(C)/0037787/2021 | STATE OF ODISHA JUGAL KISHORE NAIK VS | ANIL KUMAR DAS VS | // // 0 |
| 208 | WP(C)/0037788/2021 | STATE OF ODISHA SIBARAM KAR VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 209 | WP(C)/0037789/2021 | STATE OF ODISHA TRINATH SAHU VS | ANIL KUMAR DAS VS | // // 0 |
| 210 | WP(C)/0037790/2021 | STATE OF ODISHA B.PANCHU PATRO VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 211 | WP(C)/0037791/2021 | STATE OF ODISHA KARTIKA KUMAR SAHU VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 212 | WP(C)/0037792/2021 | STATE OF ODISHA SHREE MAHAVEER AUTO CORP LLP VS | LALIT KUMAR MAHARANA VS | // // 0 |
| 213 | WP(C)/0037793/2021 | THE REGISTERING AUTHORITY, ODISHA PRABHAKARA SWAIN VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 214 | WP(C)/0037794/2021 | STATE OF ODISHA AMULYA DASH VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 215 | WP(C)/0037795/2021 | STATE OF ODISHA M/S SAHOO AUTOMOBILES LLP. VS THE REGISTERING AUTHORITY, ODISHA | LALIT KUMAR MAHARANA VS | // // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------|--------------------------|
| 216 | WP(C)/0037796/2021 | RABINDRA KUMAR PRADHAN VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 217 | WP(C)/0037797/2021 | PRASANTA KUMAR PRADHAN VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 218 | WP(C)/0037798/2021 | MAHENDRA KUMAR DASH VS DISTRICT SUB REGISTRAR, KHURDA | SUBRAT MISHRA VS | // 0 // |
| 219 | WP(C)/0037799/2021 | PRAVASINI @ PRABHASINI SETHI VS GOVT. OF ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 220 | WP(C)/0037800/2021 | RAMAKANTA DAS VS STATE OF ODISHA | NIRANJAN PANDA VS | // 0 // |
| 221 | WP(C)/0037801/2021 | SARASWATI DAS VS PRINCIPAL ACCOUNTANT GENERAL(A AND E),BBSR | GOPINATH PANDA VS | // 0 // |
| 222 | WP(C)/0037802/2021 | KALANDI CHARAN BAL VS STATE OF ODISHA | NIRANJAN PANDA VS | // 0 // |
| 223 | WP(C)/0037803/2021 | PARAMANANDA NAYAK VS STATE OF ODISHA | MONOMOY BASU VS | // 0 // |
| 224 | WP(C)/0037804/2021 | M/S BHOLA INFRA TECH PVT. LTD.,BBSR VS THE COMMNR.,CGST,CX AND CUSTOMS,BBSR | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 225 | WP(C)/0037805/2021 | PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA | PRASANTA KUMAR PANDA VS | // 0 // |
| 226 | WP(C)/0037806/2021 | RAJESH KUMAR AGRAWAL VS SUB-DIV. OFFICER(ELECT.),BALANGIR | GOPINATH MISHRA VS | // 0 // |
| 227 | WP(C)/0037807/2021 | CHAKRADHAR MOHANTY | PRASANTA KUMAR MISHRA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 228 | WP(C)/0037808/2021 | STATE OF ODISHA PRANAB KUMAR HOTA | PRASANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 229 | WP(C)/0037809/2021 | STATE OF ODISHA MAYADHAR MARANDI | SIBA PRASAD PATI | // |
| | | VS | VS | 0 |
| 230 | WP(C)/0037810/2021 | STATE OF ODISHA CENTRAL PUBLIC WORKS DEPT.,BBSR | PRASANTA KUMAR DAS | // |
| | | VS | VS | 0 |
| 231 | WP(C)/0037811/2021 | M/S.RAJESH MOHANTY CONSTRUCTION PVT. LTD.,BBSR HOTEL AND RESTAURANT ASSOCIATION OF ODISHA | SARADA P. SARANGI | // |
| | | VS | VS | 0 |
| 232 | WP(C)/0037812/2021 | STATE OF ODISHA SANJIB KUMAR NANDA | PRASANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 233 | WP(C)/0037813/2021 | COMMISSIONER, GOVT.WORKS DEPT RAJENDRA ROUT | PABITRA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| 234 | WP(C)/0037814/2021 | STATE OF ODISHA KULAMANI PANIGRAHI | PRASANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 235 | WP(C)/0037815/2021 | STATE OF ODISHA PUSPA MUDULI | BIJAYA KUMAR NAYAK 3 | // |
| | | VS | VS | 0 |
| 236 | WP(C)/0037816/2021 | STATE OF ODISHA DUKHISHYAM NAIK | PRASANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 237 | WP(C)/0037817/2021 | STATE OF ODISHA MANJU BISWAL | BIJAYA KUMAR NAYAK 3 | // |
| | | VS | VS | 0 |
| 238 | WP(C)/0037818/2021 | STATE OF ODISHA MANOJ DAS | BIJAYA KUMAR NAYAK 3 | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|--|
| 239 | WP(C)/0037819/2021 | STATE OF ODISHA KARUNAKAR BEHERA VS | BIJAYA KUMAR NAYAK 3 VS | // // () |
| 240 | WP(C)/0037820/2021 | STATE OF ODISHA RAJESH KUMAR MISHRA @ RAJA VS | BHABANI SHANKAR RAYAGURU VS | // // DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) |
| 241 | WP(C)/0037821/2021 | ALL ODISHA JUDICIAL OFFICERS, HOUSING AND WELFARE SERVICES COOPERATIVE LTD. PRADYUMNA KUMAR SAHOO VS | RABINARAYAN NAYAK VS | Testa Case/0000014/2020 // () |
| 242 | WP(C)/0037822/2021 | STATE OF ODISHA CHINMAYA GAHIR VS | RABINARAYAN NAYAK VS | // // () |
| 243 | WP(C)/0037823/2021 | STATE OF ODISHA JAYANTA DASH VS | RABINARAYAN NAYAK VS | // // () |
| 244 | WP(C)/0037824/2021 | STATE OF ODISHA BHAGABAN CHARAN DAS VS | B.N.PARIDA VS | // // () |
| 245 | WP(C)/0037825/2021 | STATE OF ODISHA ALOK MOHANTY VS | RABINARAYAN NAYAK VS | // // () |
| 246 | WP(C)/0037826/2021 | STATE OF ODISHA SUKANTI MOHANTY VS | B.SATAPATHY VS | // // () |
| 247 | WP(C)/0037827/2021 | STATE OF ODISHA ABHAYA KUMAR SAHU VS | RABINARAYAN NAYAK VS | // // () |
| 248 | WP(C)/0037828/2021 | STATE OF ODISHA BHOLESWAR PARIDA VS | RABINARAYAN NAYAK VS | // // () |
| 249 | WP(C)/0037829/2021 | STATE OF ODISHA HEMANTA MANJARI DAS VS STATE OF ODISHA | B.N.PARIDA VS | // // () |

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 250 | WP(C)/0037830/2021 | DIPAK KUMAR SAHOO VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 251 | WP(C)/0037831/2021 | RATNAKAR RAY VS STATE OF ODISHA | B.N.PARIDA VS | // 0 // |
| 252 | WP(C)/0037832/2021 | JAYANTA KUMAR PRADHAN VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 253 | WP(C)/0037833/2021 | SACHITANANDA PATRA VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 254 | WP(C)/0037834/2021 | PADMANAVA UPADHYAYA VS STATE OF ODISHA | B.N.PARIDA VS | // 0 // |
| 255 | WP(C)/0037835/2021 | SURAJ KUMAR SETHI VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 256 | WP(C)/0037836/2021 | DAMODAR PANDA VS STATE OF ODISHA | B.N.PARIDA VS | // 0 // |
| 257 | WP(C)/0037837/2021 | TRILOCHAN BEHERA VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 258 | WP(C)/0037838/2021 | SAROJ KANTA PRADHAN VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 259 | WP(C)/0037839/2021 | PRAFULLA KUMAR SETHY VS STATE OF ODISHA | GYANARANJAN SETHI VS | // 0 // |
| 260 | WP(C)/0037840/2021 | RINKU NAYAK VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 261 | WP(C)/0037841/2021 | KULAMANI BEHERA | AMITAV TRIPATHY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--------------------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0037842/2021 | AMIYA RANJAN DAS | RANJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0037843/2021 | PRASANTA KUMAR SAHOO | DWARIKA PRASAD MOHANTY | // |
| | | VS | VS | 0 |
| | | TAHASILDAR, SADAR, CUTTACK | | // |
| 264 | WP(C)/0037844/2021 | KABITA NAIK | SANTOSH SAMANTARAY | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 265 | WP(C)/0037845/2021 | RASMI RANJAN SETHI | PRASHANTA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 266 | WP(C)/0037846/2021 | SUDAM CHANDRA SAHOO | MIHIR SEKHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0037847/2021 | PURNA CHANDRA SAHOO | RAMAKANTA NAYAK | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR, SETTLEMENT AND CONSOLI | | // |
| 268 | WP(C)/0037848/2021 | BAIRAGI CHARAN SAHOO | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O.,CUTTACK | | // |
| 269 | WP(C)/0037849/2021 | T.R. CHEMICALS LTD.,SUNDARGARH | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O.,SUNDARGARH | | // |
| 270 | WP(C)/0037850/2021 | BAIRAGI CHARAN SAHOO | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O.,CUTTACK | | // |
| 271 | WP(C)/0037851/2021 | SMRUTI RANJAN SAMANTARAY | BIKIRAM KESHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0037852/2021 | DURLLAV CHANDRA ROUSTRAY | GHANASHYAM MUDULI | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------------|--------------------------|
| 273 | WP(C)/0037853/2021 | STATE OF ODISHA RASHMIREKHA SAMAL VS R.T.O.,PURI | BRAJA MOHAN SARANGI VS | // // () |
| 274 | WP(C)/0037854/2021 | PRABIR KUMAR HARICHANDAN VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 275 | WP(C)/0037855/2021 | MANORANJAN PARIDA VS STATE OF ODISHA | NIRANJAN LENKA VS | // // () |
| 276 | WP(C)/0037856/2021 | MURALI BADATYA VS GOVT. OF ODISHA | SATYABRATA MOHANTY VS | // // () |
| 277 | WP(C)/0037857/2021 | BIMALENDU MOHANTY VS IIT, BBSR | SAMEER KUMAR DAS VS | // // () |
| 278 | WP(C)/0037858/2021 | PRASANTA PARIDA VS R.T.O.,KEONJHAR | BRAJA MOHAN SARANGI VS | // // () |
| 279 | WP(C)/0037859/2021 | MANORANJAN SUKLA VS STATE OF ODISHA | B.SATAPATHY VS | // // () |
| 280 | WP(C)/0037860/2021 | MC OF KUMUDINI P.A.N.GIRLS HIGH SCHOOL, BANSA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // // () |
| 281 | WP(C)/0037861/2021 | DEBADUTTA DAS VS SWATISHREE DAS | BASANTA KUMAR BARIK VS | // // () |
| 282 | WP(C)/0037862/2021 | PARSURAM MOHAPATRA VS STATE OF ODISHA | B.SATAPATHY VS | // // () |
| 283 | WP(C)/0037863/2021 | DHARMENDRA MUNI VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // // () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284 | WP(C)/0037864/2021 | SUSANTA KUMAR SAHOO VS STATE OF ODISHA | SARAT KUMAR BEHERA VS | // 0 // |
| 285 | WP(C)/0037865/2021 | ALEKHA CHARAN SAHU VS STATE OF ODISHA | B.SATAPATHY VS | // 0 // |
| 286 | WP(C)/0037866/2021 | KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA | GOPAL PRASAD MOHAPATRA VS | // 0 // |
| 287 | WP(C)/0037867/2021 | SUBASH CHANDRA SAHOO VS STATE OF ODISHA | AVIJIT PATNAIK VS | // 0 // |
| 288 | WP(C)/0037868/2021 | HADIBANDHU RANA VS STATE OF ODISHA | B.SATAPATHY VS | // 0 // |
| 289 | WP(C)/0037869/2021 | KRUPASINDHU MOHANTY VS STATE OF ODISHA | B.SATAPATHY VS | // 0 // |
| 290 | WP(C)/0037870/2021 | LAXMAN RANA VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // 0 // |
| 291 | WP(C)/0037871/2021 | JAGABANDHU DASH VS STATE OF ODISHA | B.SATAPATHY VS | // 0 // |
| 292 | WP(C)/0037872/2021 | JOSHEF TANDI VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // 0 // |
| 293 | WP(C)/0037873/2021 | RAJENDRA KUMAR MAHAPATRA VS STATE OF ODISHA | MIHIR KANTA RATH VS | // 0 // |
| 294 | WP(C)/0037874/2021 | SARASWATI RAY VS STATE OF ODISHA | AKSHAYA KUMAR NAYAK VS | // 0 // |
| 295 | WP(C)/0037875/2021 | ASHOK KUMAR MOHANTY | BHABANI SANKAR MIHSRA 3 | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|-------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | WP(C)/0037876/2021 | PRAVAKAR PATTANAİK | DEBARANJAN MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | WP(C)/0037877/2021 | PANDABA BAGARTY | LALIT SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0037878/2021 | DEBAKI BAGARTY | LALIT SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0037879/2021 | M/S HANS CONSTRUCTION PARTNER | DEBABRATA DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0037880/2021 | DUSHMANTA TANDI | MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 301 | WP(C)/0037881/2021 | JAI PRADHAN | J.M.PATTANAİK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0037882/2021 | MAHENDRA KUMAR SAHOO | DR.JITENDRA KUMAR LENKA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0037883/2021 | SASMITA BEHERA | DEBABRATA RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0037884/2021 | JAWED AKHTAR | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0037885/2021 | SARASWATI BHUYAN | CHITTARANJAN PATTNAİK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0037886/2021 | GEETARANI NAIK | KISHORE KUMAR MISHRA | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------|--------------------------|
| 307 | WP(C)/0037887/2021 | UNION OF INDIA KAMALAKANTA MOHANTY VS | RAVI PRAKASH MEHROTRA VS | // // () |
| 308 | WP(C)/0037888/2021 | BBSR DEVELOPMENT AUTHORITY KALLOLA KRUSHNA DAS VS | RAMANATH ACHARYA VS | // // () |
| 309 | WP(C)/0037889/2021 | THE ZONAL MANAGER, BANK OF INDIA, SAMBALPUR AMIT KUMAR AGARWAL VS | KEDAR KUMAR DASH VS | // // () |
| 310 | WP(C)/0037890/2021 | STATE OF ODISHA LALAT KISHORE JENA VS | MANORANJAN MISHRA VS | // // () |
| 311 | WP(C)/0037891/2021 | STATE OF ODISHA BASUDEV MAHAKUD VS | K.K.RATH VS | // // () |
| 312 | WP(C)/0037892/2021 | PRINCIPAL SECY. DEPT. OF ENERGY GUNANIDHI SAHU VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 313 | WP(C)/0037893/2021 | STATE OF ODISHA DINABANDHU NAIK VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 314 | WP(C)/0037894/2021 | STATE OF ODISHA MADHUSMITA SAHOO VS | ANUP UDAYA SENAPATI VS | // // () |
| 315 | WP(C)/0037895/2021 | STATE OF ODISHA SUKANT KUMAR BEHERA VS | SUDHANSHU SEKHAR PRATAP VS | // // () |
| 316 | WP(C)/0037896/2021 | STATE OF ODISHA ALOK KUMAR PANDA VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 317 | WP(C)/0037897/2021 | STATE OF ODISHA RAJEEBA KUMAR DUTTA VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-------------------------------|--------------------------|
| 318 | WP(C)/0037898/2021 | DR. BRUSHABHANU KARAN VS STATE OF ODISHA | NIROD KUMAR SAHU VS | // 0 // |
| 319 | WP(C)/0037899/2021 | BALUNKI PRADHAN VS R.T.O.,BBSR 1 | SYAMALENDU PATTNAIK VS | // 0 // |
| 320 | WP(C)/0037900/2021 | BHARAT SWAIN VS STATE OF ODISHA | MANAS RANJAN BADAJENA VS | // 0 // |
| 321 | WP(C)/0037901/2021 | M/S SUVOCHEM INDUSTRIES PVT. LTD. VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP. | MOHIT AGARWAL VS | // 0 // |
| 322 | WP(C)/0037902/2021 | MALATI MOHAPATRA VS COMMNR.,SETTLEMENT AND CONSOLIDATION,CUTTACK | AJAYA KUMAR NAYAK VS | // 0 // |
| 323 | WP(C)/0037903/2021 | SAMANTA SEKHAR ACHARYA VS STATE OF ODISHA | J.K.MISHRA 2 VS | // 0 // |
| 324 | WP(C)/0037904/2021 | RASMITA SETHY VS STATE OF ODISHA | PRADIP KUMAR MALLICK VS | // 0 // |
| 325 | WP(C)/0037905/2021 | GOURANGA DAS VS GM, FCI, NEW DELHI | NIRANJAN PANDA VS | // 0 // |
| 326 | WP(C)/0037906/2021 | NIRAD KUMAR SAHOO VS STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 327 | WP(C)/0037907/2021 | KSHAUNISH CHANDRA BEHERA VS ANNAPURNA BEHERA | MANORANJAN MISHRA VS | // 0 // |
| 328 | WP(C)/0037908/2021 | GUNANIDHI BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |
| 329 | WP(C)/0037909/2021 | SOBIKA AGRAWAL | PRATEIK PARIJA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|-------------------------------|--------------------------|--------------------------------|
| | | VS | VS | () |
| | | UNION OF INDIA | | // |
| 330 | WP(C)/0037910/2021 | M/S.OM CONSTRUCTIONS,BOLANGIR | PRATEIK PARIJA | // |
| | | VS | VS | () |
| | | UNION OF INDIA | | // |
| 331 | WP(C)/0037911/2021 | SUBASISH ACHARYA | PRATEIK PARIJA | // |
| | | VS | VS | () |
| | | UNION OF INDIA | | // |
| 332 | WP(C)/0037912/2021 | RAJENDRA KUMAR SAHU | PRATEIK PARIJA | // |
| | | VS | VS | () |
| | | UNION OF INDIA | | // |
| 333 | WP(C)/0037913/2021 | SURYAKANTA PATRA | SIDHARATHA MISHRA 1 | // |
| | | VS | VS | () |
| | | DG AND IG OF POLICE, CUTTACK | | // |
| 334 | WP(C)/0037914/2021 | LAXMI NARAYAN JAIN | PRATEIK PARIJA | // |
| | | VS | VS | () |
| | | UNION OF INDIA | | // |
| 335 | WP(C)/0037915/2021 | TRAILOKYANATH BEURA | SIDHARATHA MISHRA 1 | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 336 | WP(C)/0037916/2021 | KASHINATH DAS | SUSANTA KUMAR BARAL | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0037917/2021 | PRUTHWIRAJ PATRA | RAKESH BEHERA | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 338 | ABLAPL/0015669/2021 | MAHESWAR NAHAK | SANTOSH KUMAR MAHANTY | RAMBHA (KHALLIKOTE) /103 /2011 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 339 | ABLAPL/0015670/2021 | HARACHAND DEURIA | BIPIN KUMAR NAYAK | SUNDARGARH TOWN /313 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 340 | ABLAPL/0015671/2021 | CHHABILA PRADHAN | SUJIT KU. SWAIN | REAMAL /258 /2021 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|---|
| 341 | ABLAPL/0015672/2021 | STATE OF ODISHA HAREKRUSHNA@ HAREKRISHNA BEHERA VS | PRIYA RANJAN SINGH VS | // DHENKANAL SADAR /267 /2021 () |
| 342 | ABLAPL/0015673/2021 | STATE OF ODISHA BABURU@ BAPI BEHERA VS | JUGALA KISHORE PANDA VS | // RASOL /112 /2020 () |
| 343 | ABLAPL/0015674/2021 | STATE OF ODISHA ANTARYAMI BADU VS | SANJIB KUMAR BHANJADEO VS | // / /0 () |
| 344 | ABLAPL/0015675/2021 | STATE OF ODISHA NARGIS BIBI VS | BIJAY KUMAR BEHERA VS | // DARGHA BAZAR /77 /2021 () |
| 345 | ABLAPL/0015676/2021 | STATE OF ODISHA TITU@ BALAKRUSHNA NAIK VS | LAMBODAR ACHARI VS | // DASPALLA /149 /2021 () |
| 346 | ABLAPL/0015677/2021 | STATE OF ODISHA CHITA RANJAN SATAPATHY VS | PRATAP KESHARI DEO VS | // LINGARAJ P.S. /202 /2014 () |
| 347 | ABLAPL/0015678/2021 | STATE OF ODISHA NIRANJAN ROUT VS | ARJUNA CHARANA BEHERA VS | // SORO /453 /2021 () |
| 348 | ABLAPL/0015679/2021 | STATE OF ODISHA MANOJ KUMAR SETHI VS | SAPAN KUMAR LENKA VS | // SAHID NAGAR P.S. /479 /2021 () |
| 349 | ABLAPL/0015680/2021 | STATE OF ODISHA BINOD KUMAR KESHARI@ BINOD KABADIA VS | PRADEEP KUMAR PRADHAN VS | // CHOUDWAR /504 /2021 () |
| 350 | ABLAPL/0015681/2021 | STATE OF ODISHA NARANA@ NARAYAN DAS VS | SAROJ KUMAR DASH VS | // BHUBAN /397 /2021 () |
| 351 | ABLAPL/0015682/2021 | STATE OF ODISHA PRADIPTA KUMAR NAYAK@ PRADIPT KUMAR PATTANAYAK VS | SAROJ KUMAR DASH VS | // BERHAMPUR SADAR /111 /2010 () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------------|---------------------------------------|
| 352 | ABLAPL/0015683/2021 | RAJU@ RAJESH KUMAR PARIDA VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | CHANDABALI /260 /2021 () // |
| 353 | ABLAPL/0015684/2021 | SHIBANANDA SAHU@ BUBU SAHU VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KEONJHAR SADAR /496 /2021 () // |
| 354 | ABLAPL/0015685/2021 | NRUSINGHA ROUT VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | NIMAPADA /407 /2021 () // |
| 355 | ABLAPL/0015686/2021 | MAHIMUD SAHAJI@ RAGA VS STATE OF ODISHA | MD.G.MADANI VS | DHUSURI /282 /2021 () // |
| 356 | ABLAPL/0015687/2021 | GOURANG NAHAK VS STATE OF ODISHA | MANORANJAN PADHY VS | KODALA /584 /2021 () // |
| 357 | ABLAPL/0015688/2021 | HRUSHIKESH ROUT@ MANU ROUT VS STATE OF ODISHA | DEBASISH SAMAL VS | SINGLA /84 /2021 () // |
| 358 | ABLAPL/0015689/2021 | PATITAPABAN MOHARANA VS STATE OF ODISHA | BIJAYA KUMAR PARIDA 2 VS | / /0 () // |
| 359 | ABLAPL/0015690/2021 | SUBASHA CHANDRA JANI@ SUBAS CHANDRA JANIYOTIRMAYA SAHOO VS STATE OF ODISHA | VS VS | KHALLIKOTE /27 /2008 () // |
| 360 | ABLAPL/0015691/2021 | NILA @ NILAMANI MEHER VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | KOMNA PS /351 /2021 () // |
| 361 | ABLAPL/0015692/2021 | DOLESWAR PATRA @ PAPU VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | KOMNA PS /340 /2021 () // |
| 362 | ABLAPL/0015693/2021 | SANTOSH PRADHAN VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | / /0 () // |
| 363 | ABLAPL/0015694/2021 | SURESH KUMAR SETHI | ARJEET MISHRA | MAHILA (BERHAMPUR) /138 /2021 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|--------------------------------|
| | | VS | VS | () |
| 364 | ABLAPL/0015695/2021 | STATE OF ODISHA BISWAJIT SUNDARAY | AMLAN SHAKTI PAUL | // KHURDA P.S. /393 /2021 |
| | | VS | VS | () |
| 365 | ABLAPL/0015696/2021 | STATE OF ODISHA SANTANU NAIK | PANCHANAN PANIGRAHI | // NIHALPRASAD /209 /2021 |
| | | VS | VS | () |
| 366 | ABLAPL/0015697/2021 | STATE OF ODISHA SAJAN BABU @ SK. SAJAN | AMULYA RATNA PANDA | // BHADRAK RURAL /385 /2021 |
| | | VS | VS | () |
| 367 | ABLAPL/0015698/2021 | STATE OF ODISHA RABI NARAYAN JENA | MANOJ KUMAR MALLICK | // KENDRAPARA /201 /2021 |
| | | VS | VS | () |
| 368 | ABLAPL/0015699/2021 | STATE OF ODISHA SRIDHAR SETHI | AMULYA RATNA PANDA | // SORO /361 /2021 |
| | | VS | VS | () |
| 369 | ABLAPL/0015700/2021 | STATE OF ODISHA TRILOCHAN MALLICK | GOUTAM CHARAN ROUT | // / /0 |
| | | VS | VS | () |
| 370 | ABLAPL/0015701/2021 | STATE OF ODISHA BANAMALI MALLIK@ MALLICK | SANJIB KUMAR BHANJADEO | // KHURDA P.S. /454 /2021 |
| | | VS | VS | () |
| 371 | ABLAPL/0015702/2021 | STATE OF ODISHA SANJAY KUMAR PALAI | SANJIB KUMAR BHANJADEO | // NIRAKARPUR /175 /2021 |
| | | VS | VS | () |
| 372 | ABLAPL/0015703/2021 | STATE OF ODISHA GOPABANDHU RAUT | SANJIB KUMAR BHANJADEO | // NIRAKARPUR /175 /2021 |
| | | VS | VS | () |
| 373 | ABLAPL/0015704/2021 | STATE OF ODISHA MIR SUJAT ALI@ MIR SUJIT ALLI | BIDHUBHUSAN NAYAK | // LALBAG /291 /2021 |
| | | VS | VS | () |
| 374 | ABLAPL/0015705/2021 | STATE OF ODISHA SANDEEP KUMAR MALLICK | GOUTAM CHARAN ROUT | // / /0 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|---|
| 375 | ABLAPL/0015706/2021 | STATE OF ODISHA PINAKEE MISHRA VS | BHASKAR CHANDRA PANDA VS | // / /0 () |
| 376 | ABLAPL/0015707/2021 | STATE OF ODISHA SABITA SAHOO VS | AVIRAM PATRA VS | // AIRPORT /317 /2021 () |
| 377 | ABLAPL/0015708/2021 | STATE OF ODISHA AJIT KUMAR BHOL VS | MRITUNJAY BANERJEE VS | // AIR FIELD P.S. /269 /2021 () |
| 378 | ABLAPL/0015709/2021 | STATE OF ODISHA NILADRI BIHARI MOHAPATRA VS | SURYAKANTA DWIBEDI VS | // KUMBHARAPARA /406 /2021 () |
| 379 | ABLAPL/0015710/2021 | STATE OF ODISHA SANATAN @ SANEI SAHOO VS | MRITUNJAY BANERJEE VS | // PURI SADAR /390 /2021 () |
| 380 | ABLAPL/0015711/2021 | STATE OF ODISHA RISHI@ AMLAN MOHANTY VS | JYOTIRMAYA SAHOO VS | // NAYAPALLI P.S. /513 /2021 () |
| 381 | ABLAPL/0015712/2021 | STATE OF ODISHA SANJEEV KUMAR DAS VS | ASIT KUMAR JENA VS | // / /0 () |
| 382 | ABLAPL/0015713/2021 | STATE OF ODISHA SURENDRA MOHAN DAS VS | UMAKANTA BARIK VS | // CHANDAHANDI /62 /2021 () |
| 383 | ABLAPL/0015714/2021 | STATE OF ODISHA RAJANI MANHIRA VS | SATYABRATA PANDA VS | // TARBHA /37 /2021 () |
| 384 | ABLAPL/0015715/2021 | STATE OF ODISHA KUNJA MUDULI VS | PRADIP KUMAR MALLICK VS | // CHANDAKA P.S. /189 /2020 () |
| 385 | ABLAPL/0015716/2021 | STATE OF ODISHA PRATAP CHANDRA KHATUA VS STATE OF ODISHA | HEMANTA KUMAR TRIPATHY VS | // DHENKANAL TOWN /507 /2021 () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|----------------------------|---|
| 386 | ABLAPL/0015717/2021 | RAJASHREE BEHERA VS STATE OF ODISHA | BISWARANJAN DALAI VS | LAHUNIPADA /199 /2021 () // |
| 387 | ABLAPL/0015718/2021 | KARTIKRAM RANA@ CHAKRADHARI VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | PAIKMAL /25 /2016 () // |
| 388 | ABLAPL/0015719/2021 | KOILI BEHERA VS STATE OF ODISHA | RABINDRANATH PRUSTY VS | KENDRAPARA SADAR /511 /2021 () // |
| 389 | ABLAPL/0015720/2021 | PRATAP CHANDRA BEHERA@ PATAN VS STATE OF ODISHA | RABINDRANATH PRUSTY VS | KENDRAPARA SADAR /511 /2021 () // |
| 390 | ABLAPL/0015721/2021 | DEBASIS NAYAK @ BAPI VS STATE OF ODISHA | RAMDAS ACHARY VS | SAHID NAGAR P.S. /479 /2021 () // |
| 391 | ABLAPL/0015722/2021 | JAGADISH CHANDRA DAS VS STATE OF ODISHA | UMAKANTA BARIK VS | CHANDAHANDI /62 /2021 () // |
| 392 | ABLAPL/0015723/2021 | SATYABADI SAHOO VS STATE OF ODISHA | BISWARANJAN DALAI VS | DHENKANAL TOWN /496 /2021 () // |
| 393 | ABLAPL/0015724/2021 | SUBRAT KUMAR PANDA VS STATE OF ODISHA | BHAGABAT PRASAD RATH VS | / /0 () // |
| 394 | ABLAPL/0015725/2021 | CHANDRAMANI ROUT VS STATE OF ODISHA | BASUDEB PUJARI VS | TIGIRIA /165 /2021 () // |
| 395 | ABLAPL/0015726/2021 | KAMAL LOCHAN ADHEK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | TALASARI MARINE /95 /2021 () // |
| 396 | ABLAPL/0015727/2021 | TAPAN PARIDA VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | NIHALPRASAD /221 /2021 () // |
| 397 | ABLAPL/0015728/2021 | BHAGI@ BHAGIRATHI PRADHAN | BISWAJIT NAYAK | BANAPUR P.S. /417 /2021 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|-----------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 398 | ABLAPL/0015729/2021 | MRUTYUNJAYA MOHAPATRA | SAMBEET PATTANAYAK | GOP /553 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 399 | ABLAPL/0015730/2021 | LADI BAIRAGI PATRA@ L.BAIRAGI PATRA | JYOTIRMAYA SAHOO | BADABAZAR /97 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 400 | ABLAPL/0015731/2021 | TRUPTI RANJAN DAS | PRASANTA KUMAR NANDA | BADAGODA P.S. /295 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 401 | ABLAPL/0015732/2021 | SAIDIPTA SETHI | SIVA SANKAR CHAINI | TIHIDI /415 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 402 | ABLAPL/0015733/2021 | SUSAMA SAHOO | RABI NARAYAN MOHANTY | MAHILA P.S.(BBSR) /56 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 403 | ABLAPL/0015734/2021 | TILOTAMA BISWAL | UNMESH CHANDRA JENA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 404 | ABLAPL/0015735/2021 | LAXMI NARAYAN MOHAPATRA | SURYA NARAYAN BISWAL | JATNI P.S. /594 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 405 | ABLAPL/0015736/2021 | PURNA CHANDRA SETHI | MANAS CHAND | MARSHAGHAI /447 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 406 | ABLAPL/0015737/2021 | DILLIP KUMAR SETHY | MANAS CHAND | MARSHAGHAI /447 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 407 | ABLAPL/0015738/2021 | SUNIL PATTSANI@ SUDHANSU SEKHAR PATTSANI | ACHYUTANANDA PATTANAIAK | NIRAKARPUR /116 /2014 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 408 | ABLAPL/0015739/2021 | RAMESH CHANDRA PRADHAN | MANAS CHAND | NIMAPADA /250 /2018 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-------------------------------|------------------------------------|
| 409 | ABLAPL/0015740/2021 | STATE OF ODISHA SIBU@ SIBUNA BEHERA@ SHIBUN VS | AMLAN SHAKTI PAUL VS | // JATNI P.S. /103 /2020 () |
| 410 | ABLAPL/0015741/2021 | STATE OF ODISHA NIRA @ NIRANJAN NAIK VS | ARUN KUMAR DAS (1) VS | // RASOL /94 /2020 () |
| 411 | ABLAPL/0015742/2021 | STATE OF ODISHA SANGRAM JENA VS | SOUMYA RANJAN DAS VS | // BIRMITRAPUR /243 /2021 () |
| 412 | ABLAPL/0015743/2021 | STATE OF ODISHA KAIN NAYAK VS | BISWARANJAN MAHARATHA VS | // MOHANA /91 /2021 () |
| 413 | ABLAPL/0015744/2021 | STATE OF ODISHA BAMADEV BEHERA VS | JYOTIRMAYA SAHOO VS | // NIRAKARPUR /190 /2021 () |
| 414 | ABLAPL/0015745/2021 | STATE OF ODISHA DEEPAK PRADHAN VS | SANJIB KUMAR BHANJADEO VS | // KHURDA P.S. /397 /2019 () |
| 415 | ABLAPL/0015746/2021 | STATE OF ODISHA MOHAMMAD SHAHANWHAJ @ MD. SHAHAWAJ VS | JULU KHANSAMA VS | // BIRMITRAPUR /113 /2021 () |
| 416 | WPC(OAC)/0000026/2012 | STATE OF ODISHA RASHMITA KHATUA VS | M/S K.K. SWAIN VS | // // () |
| 417 | WPC(OAC)/0000027/2012 | STATE OF ODISHA MANOJ KUMAR BEHERA VS | M/S K.K. SWAIN VS | // // () |
| 418 | WPC(OAC)/0000045/2012 | STATE OF ODISHA GHANASHYAM MOHANTY VS | M/S BANSIDHAR SATAPATHY VS | // // () |
| 419 | WPC(OAC)/0000052/2012 | STATE OF ODISHA PRADEEP KUMAR SETHY VS | M/S G.S. NAMTOAR VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 420 | WPC(OAC)/000068/2012 | DHANESWAR MALLICK VS STATE OF ODISHA | M/S MANOJA KUMAR KHUNTIA VS | // 0 // |
| 421 | WPC(OAC)/000069/2012 | DR. RAGHUNATH PATRI VS STATE OF ODISHA | M/S MANOJA KUMAR KHUNTIA VS | // 0 // |
| 422 | WPC(OAC)/000072/2012 | SONTOSH KUMAR BARIK VS STATE OF ODISHA | M/S R. ACHARY VS | // 0 // |
| 423 | WPC(OAC)/000074/2012 | DIPTI PRAKASH MOHARANA VS STATE OF ODISHA | M/S ASHOK KUMAR SARANGI VS | // 0 // |
| 424 | WPC(OAC)/000076/2012 | CHINMAYA MOHAPATRA VS STATE OF ODISHA | M/S SUBRATA MISHRA VS | // 0 // |
| 425 | WPC(OAC)/000077/2012 | ABANI KANTA PANDA VS STATE OF ODISHA | M/S PRAFULLA KUMAR RATH VS | // 0 // |
| 426 | WPC(OAC)/0000101/2012 | KAILASH CHANDRA SWAIN VS STATE OF ODISHA | AJIT RATH VS | // 0 // |
| 427 | WPC(OAC)/0000102/2012 | DR.MANABHANJAN JENA VS STATE OF ODISHA | DEBADUTTA ROUTRAY VS | // 0 // |
| 428 | WPC(OAC)/0000106/2012 | BIJAY KUMAR DAS VS STATE OF ODISHA | UMESH CHANDRA MOHANTY VS | // 0 // |
| 429 | WPC(OAC)/0000108/2012 | ARABINDA SAHOO VS STATE OF ODISHA | D.K. PANDA VS | // 0 // |
| 430 | WPC(OAC)/0000113/2012 | SUBHENDU PRASAD BEHERA VS STATE OF ODISHA | DEBADUTTA ROUTRAY VS | // 0 // |
| 431 | WPC(OAC)/0000115/2012 | MOTILAL SINGH | K.K. SWAIN | // |

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FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 432 | WPC(OAC)/0000116/2012 | SHYAM SUNDAR NAIK | K.K. SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 433 | WPC(OAC)/0000117/2012 | HRUSIKESH BHOI | K.K. SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 434 | WPC(OAC)/0000118/2012 | BIDYADHAR PUTA | K. K. SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 435 | WPC(OAC)/0000119/2012 | RADHAMOHAN MISHRA | K.K. SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 436 | WPC(OAC)/0000120/2012 | PADMALOCHAN PUTA | K. K. SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 437 | WPC(OAC)/0000131/2012 | DR. PUNYASLOKA DAS | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 438 | WPC(OAC)/0000277/2016 | RABINDA KUMAR SAHOO | J.M.PATTANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 439 | WPC(OAC)/0000332/2012 | BUDHANATH PANDA | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 440 | WPC(OAC)/0000333/2012 | MRUTUNJAYA PADHEE | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 441 | WPC(OAC)/0000335/2012 | PADMANAV PRADHAN | N.K. DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 442 | WPC(OAC)/0000336/2012 | SAROJA KUMAR NANDA | LAXMAM PRADHAN | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 443 | WPC(OAC)/0000337/2012 | STATE OF ODISHA KISHORE CHANDRA DAS VS | BISWABIHARI MOHANTY VS | // // () |
| 444 | WPC(OAC)/0000338/2012 | STATE OF ODISHA K.RAGHUPATI RAM VS | UPENDRA KUMAR SAMAL VS | // // () |
| 445 | WPC(OAC)/0000341/2012 | STATE OF ODISHA JANAKI MOHANTY VS | CHITTARANJAN PATTNAIK VS | // // () |
| 446 | WPC(OAC)/0000635/2012 | STATE OF ODISHA PRAFULLA MAHAKUND VS | M/S PRASANNA KUMAR NANDA VS | // // () |
| 447 | WPC(OAC)/0000636/2012 | STATE OF ODISHA SUREKHA KHUNTIA VS | M/S T.K MISHRA VS | // // () |
| 448 | WPC(OAC)/0000643/2012 | STATE OF ODISHA ANURANJAN LUGUN VS | M/S RABI NARAYAN BEHERA VS | // // () |
| 449 | WPC(OAC)/0000648/2012 | STATE OF ODISHA JAYA GOBINDA DAS VS | M/S SHASHI BHUSAN JENA VS | // // () |
| 450 | WPC(OAC)/0000649/2012 | STATE OF ODISHA JAGANNATH DAS VS | M/S SHASHIBHUSAN JENA VS | // // () |
| 451 | WPC(OAC)/0000653/2012 | STATE OF ODISHA ANOOP KUMAR PANIGRAHI VS | M/S BISWA BIHARI MOHANTY VS | // // () |
| 452 | WPC(OAC)/0000654/2012 | STATE OF ODISHA NIROD CHANDRA SWAIN VS | M/S DHULIRAM PATTNAYAK VS | // // () |
| 453 | WPC(OAC)/0000658/2012 | STATE OF ODISHA KHITISH CHANDRA TRIPATHY VS STATE OF ODISHA | M/S MANOJA KUMAR KHUNTIA VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :30/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 454 | WPC(OAC)/0000659/2012 | FAKIR CHANDRA NAIK VS STATE OF ODISHA | M/S N.P PARIJA VS | // 0 // |
| 455 | WPC(OAC)/0000741/2012 | KISHORE KUMAR ROUT VS STATE OF ODISHA | M/S ASHOK KUMAR MOHAPATRA VS | // 0 // |
| 456 | WPC(OAC)/0000748/2012 | AMIRA KUMAR DASH VS STATE OF ODISHA | M/S SIBA NARAYAN BISWAL VS | // 0 // |
| 457 | WPC(OAC)/0000749/2012 | NARASINGHA TARAI VS STATE OF ODISHA | M/S SIBA NARAYAN BISWAL VS | // 0 // |
| 458 | WPC(OAC)/0000750/2012 | ASHOK KUMAR MISHRA VS STATE OF ODISHA | M/S SIBANARAYAN BISWAL VS | // 0 // |
| 459 | WPC(OAC)/0000756/2012 | PRASANTA KUMAR MISHRA VS STATE OF ODISHA | M/S J.K MISHRA (2) VS | // 0 // |
| 460 | WPC(OAC)/0000758/2012 | SISIR KUMAR MOHAPATRA VS STATE OF ODISHA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 461 | WPC(OAC)/0000760/2012 | AKSHAYA KUMAR SWAIN VS STATE OF ODISHA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 462 | WPC(OAC)/0000761/2012 | NIRANJAN SAHOO VS STATE OF ODISHA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 463 | WPC(OAC)/0000762/2012 | MANORANJAN MOHAPATRA VS STATE OF ODISHA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 464 | WPC(OAC)/0000834/2012 | SUDHAKAR PRADHAN VS STATE OF ODISHA | M/S B.S MISHRA (2) VS | // 0 // |
| 465 | WPC(OAC)/0000853/2012 | PRASANTA KUMAR DAS | M/S LAXMIKANTA MOHANTY | // |

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FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 466 | WPC(OAC)/0000859/2012 | GOPINATH MOHAKUDA | M/S ACHYUTANANDA ROUTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 467 | WPC(OAC)/0000866/2012 | PRATIVA MANJARI DAS | M/S DEBADUTTA ROUTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 468 | WPC(OAC)/0000867/2012 | KAMINI NANDY | M/S BUDHADEV ROUTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 469 | WPC(OAC)/0000872/2012 | DR. DILIP KUMAR PARICHHA | M/S SISIR KUMAR PUROHIT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 470 | WPC(OAC)/0000876/2012 | SUSIL KUMAR MOHANTY | M/S L.K MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 471 | WPC(OAC)/0000881/2012 | SARASWATI KANHAR | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 472 | WPC(OAC)/0000882/2012 | RAJANIKANTA PADHI | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 473 | WPC(OAC)/0000883/2012 | RANKANATH MUDULI | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 474 | WPC(OAC)/0000884/2012 | JOHN EKKA | M/S TUSAR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 475 | WPC(OAC)/0000886/2012 | PURUNANANDA MUDULI | M/S PRASANNA KUMAR NANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 476 | WPC(OAC)/0000887/2012 | SIBAPRASAD CHAND | M/S PRASANNA KUMAR NANDA | // |
| | | VS | VS | 0 |

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FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|--------------------------------|--------------------------|
| 477 | WPC(OAC)/0000888/2012 | STATE OF ODISHA KRISHNA CHANDRA PANDA VS | M/S PRASANNA KUMAR NANDA VS | // // () |
| 478 | WPC(OAC)/0000889/2012 | STATE OF ODISHA KHETRA BASI PANDIT VS | M/S PRASANNA KUMAR NANDA VS | // // () |
| 479 | WPC(OAC)/0000892/2012 | STATE OF ODISHA YASOBANT NARAYAN PATRNAIK VS | M/S KALI PRASANNA MISHRA VS | // // () |
| 480 | WPC(OAC)/0000897/2012 | STATE OF ODISHA AJAYA KUMAR SINGH VS | M/S P.K MOHAPATRA VS | // // () |
| 481 | WPC(OAC)/0000900/2012 | STATE OF ODISHA SATISH CHANDRA MOHANTA VS | M/S PRASANNA KUMAR NANDA VS | // // () |
| 482 | WPC(OAC)/0000901/2012 | STATE OF ODISHA MANA MOHAN JENA VS | M/S PRASANNA KUMAR NANDA VS | // // () |
| 483 | WPC(OAC)/0000911/2012 | STATE OF ODISHA CHITRASEN JADAB VS | MANAS CHAND VS | // // () |
| 484 | WPC(OAC)/0000920/2012 | STATE OF ODISHA SANTILATA PRADHAN VS | PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 485 | WPC(OAC)/0000922/2012 | STATE OF ODISHA DASHARATHI MOHANTA VS | PRASANNA KUMAR NANDA VS | // // () |
| 486 | WPC(OAC)/0000923/2012 | STATE OF ODISHA SUKUMAR TUNG VS | PRASSANA KUMAR NANDA VS | // // () |
| 487 | WPC(OAC)/0000925/2012 | STATE OF ODISHA BIBEKANANDA BISWAL VS | SARBESWAR BEHERA VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-----------------------------|--------------------------|
| 488 | WPC(OAC)/0000927/2012 | PRAFULLA KUMAR MISHRA VS STATE OF ODISHA | SASHIBHUSAN JENA VS | // 0 // |
| 489 | WPC(OAC)/0000929/2012 | RADHA CHARAN KHADANGA VS STATE OF ODISHA | KALI PRASANNA MISHRA VS | // 0 // |
| 490 | WPC(OAC)/0000933/2012 | KHIRSAGAR GARNAYAK VS STATE OF ODISHA | DILLIP KUMAR SAHU VS | // 0 // |
| 491 | WPC(OAC)/0000934/2012 | ABHIMANYU LENKA VS STATE OF ODISHA | J.K.LENKA VS | // 0 // |
| 492 | WPC(OAC)/0000938/2012 | ACHYUTA CHHATRA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 493 | WPC(OAC)/0000941/2012 | MAHADEB GURU VS STATE OF ODISHA | PRASANNA KUMAR NANDA VS | // 0 // |
| 494 | WPC(OAC)/0000952/2012 | DAYANIDH SAHOO VS STATE OF ODISHA | RAJENDRA KRUSHNA BOSE VS | // 0 // |
| 495 | WPC(OAC)/0000954/2012 | SARADAMANI DEI VS STATE OF ODISHA | K.K.KAR VS | // 0 // |
| 496 | WPC(OAC)/0000955/2012 | SASANKA SEKHAR PANIGRAHI VS STATE OF ODISHA | P.C.JENA VS | // 0 // |
| 497 | WPC(OAC)/0000957/2012 | SUKADEV PATI VS STATE OF ODISHA | BIMBISAR DASH VS | // 0 // |
| 498 | WPC(OAC)/0001164/2012 | SUBHADRA NAIK VS STATE OF ODISHA | M/S G.S. NAMTOAR VS | // 0 // |
| 499 | WPC(OAC)/0001174/2012 | SRIMANCHAL MALLICK | M/S MANOJA KUMAR KHUNTIA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|------------------------|-------------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 500 | WPC(OAC)/0001175/2012 | PRAKASH CHANDRA PANDA | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 501 | WPC(OAC)/0001177/2012 | DHIRENDRA NATH NAYAK | M/S DEBADUTTA ROURAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 502 | WPC(OAC)/0001190/2012 | MAKARU GOUDA | M/S SUVENDU KUMAR RAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 503 | WPC(OAC)/0001192/2012 | SANTOSH KUMAR NAIK | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 504 | WPC(OAC)/0001199/2012 | SABITRI PANIGRAHI | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 505 | WPC(OAC)/0001201/2012 | PRATAP KUMAR PATI | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 506 | WPC(OAC)/0001216/2012 | BAIDEHI SUNA | M/S P. PRIYAMBADA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 507 | WPC(OAC)/0001218/2012 | SUDESNA PATEL | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 508 | WPC(OAC)/0001221/2012 | DIPTI RANJAN MOHAPATRA | M/S SAVITRI RATHO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 509 | WPC(OAC)/0001236/2012 | DR. BIPIN BIHARI PANDA | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 510 | WPC(OAC)/0001237/2012 | BANKA BIHARI JENA | M/S A.K. PRADHAN | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|-------------------------------------|---------------------------------|
| 511 | WPC(OAC)/0001238/2012 | STATE OF ODISHA AJAY KUMAR DASH VS | M/S PRASANNA KUMAR PARHI VS | // // () |
| 512 | WPC(OAC)/0001240/2012 | STATE OF ODISHA RITANJALI GANTHIA VS | M/S BIRAJA PRASANNA SATAPATHY VS | // // () |
| 513 | WPC(OAC)/0001250/2012 | STATE OF ODISHA NIRMAL MANDAL VS | M/S RAMESH CH. SWAIN VS | // // () |
| 514 | WPC(OAC)/0001251/2012 | STATE OF ODISHA ABHIMANYU JENA VS | M/S KALYAN PATANAİK VS | // // () |
| 515 | WPC(OAC)/0001252/2012 | STATE OF ODISHA PRADEEP KUMAR MAHAPATRA VS | M/S KALYAN PATANAİK VS | // // () |
| 516 | WPC(OAC)/0001253/2012 | STATE OF ODISHA MOHAMMED ABDULA LATIF VS | M/S MANOJ KUMAR KHUNTIA VS | // // () |
| 517 | WPC(OAC)/0001254/2012 | STATE OF ODISHA SAHAJAT ALLI KHAN VS | M/S MANOJA KUMAR KHUNTIA VS | // // () |
| 518 | WPC(OAC)/0001261/2012 | STATE OF ODISHA SAROJ KUMAR PRUSTY VS | M/S B.P. SATAPATHY VS | // // () |
| 519 | WPC(OAC)/0001264/2012 | STATE OF ODISHA BIKASH CHANDRA PANDA VS | M/S DINESH KUMAR PANDA VS | // // () |
| 520 | WPC(OAC)/0001267/2012 | STATE OF ODISHA BIBHUTI BHUSAN SATPATHY VS | M/S DINESH KUMAR PANDA VS | // // () |
| 521 | WPC(OAC)/0001268/2012 | STATE OF ODISHA ANIRUDHHN NAIK VS STATE OF ODISHA | M/S DINESH KUMAR PANDA VS | // // () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|------------------------------------|---------------------------------|
| 522 | WPC(OAC)/0001275/2012 | NARAHARI OJHA VS STATE OF ODISHA | M/S J.K MISHRA (2) VS | // 0 // |
| 523 | WPC(OAC)/0001276/2012 | BHUBAN BEHERA VS STATE OF ODISHA | M/S J.K. MISHRA(2) VS | // 0 // |
| 524 | WPC(OAC)/0001281/2012 | ABHAY KUMAR PARAMANIK VS STATE OF ODISHA | M/S PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 525 | WPC(OAC)/0001339/2012 | GOBARDHAN MAHANTA VS STATE OF ODISHA | M/S G.S.NAMTOAR VS | // 0 // |
| 526 | WPC(OAC)/0001340/2012 | LOKESH CANDRA NAIK VS STATE OF ODISHA | M/S GHANASHYAM NAMTOAR VS | // 0 // |
| 527 | WPC(OAC)/0001379/2015 | BABITARANI SAHOO VS STATE OF ODISHA | S.K.PADHI VS | // 0 // |
| 528 | WPC(OAC)/0001381/2015 | SUSHAMA OJHA VS STATE OF ODISHA | S.K.PADHI VS | // 0 // |
| 529 | WPC(OAC)/0001464/2012 | BAILOCHAN MOHANTY VS STATE OF ODISHA | B.P.SATAPATHY VS | // 0 // |
| 530 | WPC(OAC)/0001465/2012 | KUMUDINI BEHERA VS STATE OF ODISHA | SHASHIBHUSAN JENA VS | // 0 // |
| 531 | WPC(OAC)/0001471/2012 | BIBHUTI BHUSAN MAHALIK VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 532 | WPC(OAC)/0001474/2012 | ANANTARAM SAMANTARAY VS STATE OF ODISHA | D.K.PANDA VS | // 0 // |
| 533 | WPC(OAC)/0001509/2012 | ALAKARANI BISWAS | SHASHIBHUSAN JENA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 534 | WPC(OAC)/0001514/2012 | TUKUNA PRADHAN | GOPAL KRISHNA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 535 | WPC(OAC)/0001514/2014 | TUKUNA PRADHAN | GOPAL KRISHNA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 536 | WPC(OAC)/0001516/2012 | PARAMANANDA BISWAL | SATYAJIT BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 537 | WPC(OAC)/0001517/2012 | SUBHASINI PANDA | RAJENDRA KUMAR PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 538 | WPC(OAC)/0001519/2012 | SUJOGYA NAGA | LAXMAN PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 539 | WPC(OAC)/0001522/2012 | DURYODHAN SAHOO | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 540 | WPC(OAC)/0001527/2012 | PURNA CHANDRA MISHRA | RAM DAS ACHARY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 541 | WPC(OAC)/0001528/2012 | ORISSA MULTIPURPOSE FEMALE HEALTH WORKS ASSOCIATION | ABHIRAM ANANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 542 | WPC(OAC)/0001531/2012 | DHANESWAR DAS | K.P.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 543 | WPC(OAC)/0001547/2016 | BHAKATA BANDHU SAHU | J.M.PATTANAİK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 544 | WPC(OAC)/0001561/2012 | AJAYA KUMAR SAHOO | M/S B.K.ROUT | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 545 | WPC(OAC)/0001605/2012 | STATE OF ODISHA INDULATA PANDA VS | M/S J.K. LENKA VS | // // 0 |
| 546 | WPC(OAC)/0001606/2012 | STATE OF ORISSA PRASANNA KUMAR PARIDA VS | M/S J.K. LENKA VS | // // 0 |
| 547 | WPC(OAC)/0001607/2012 | STATE OF ORISSA GOURI JENA VS | M/S J.K. LENKA VS | // // 0 |
| 548 | WPC(OAC)/0001608/2012 | STATE OF ORISSA NRUSINGHA CH. GIRI VS | M/S J.K. LENKA VS | // // 0 |
| 549 | WPC(OAC)/0001609/2012 | STATE OF ORISSA ABHIRAM BISWAL VS | M/S J.K. LENKA VS | // // 0 |
| 550 | WPC(OAC)/0001610/2012 | STATE OF ORISSA SURENDRA KUMAR SETHI VS | M/S J.K. LENKA VS | // // 0 |
| 551 | WPC(OAC)/0001611/2012 | STATE OF ORISSA RABINDRA KUMAR MOHANTY VS | M/S J.K. LENKA VS | // // 0 |
| 552 | WPC(OAC)/0001612/2012 | STATE OF ORISSA GOPINATH MISHRA VS | M/S J.K. LENKA VS | // // 0 |
| 553 | WPC(OAC)/0001613/2012 | STATE OF ORISSA SADANANDA MEKAP VS | M/S J.K. LENKA VS | // // 0 |
| 554 | WPC(OAC)/0001614/2012 | STATE OF ORISSA MINAKETAN NAYAK VS | M/S J.K. LENKA VS | // // 0 |
| 555 | WPC(OAC)/0001615/2012 | STATE OF ORISSA NARAYAN SWAIN VS STATE OF ORISSA | M/S J.K. LENKA VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-------------------------------|--------------------------|
| 556 | WPC(OAC)/0001616/2012 | AKSHYA KUMAR DASH VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 557 | WPC(OAC)/0001617/2012 | SURENDRANATH PRADHAN VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 558 | WPC(OAC)/0001618/2012 | AJAYA KUMAR CHAND VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 559 | WPC(OAC)/0001619/2012 | DAYANIDHI SUBUDHI VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 560 | WPC(OAC)/0001620/2012 | KHETRABASI SWAIN VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 561 | WPC(OAC)/0001621/2012 | NILAKANTA PATRA VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 562 | WPC(OAC)/0001622/2012 | SRIKANTA PATRA VS STATE OF ORISSA | M/S J.K. LENKA VS | // 0 // |
| 563 | WPC(OAC)/0001629/2012 | ADYARASHMI SWAIN VS STATE OF ORISSA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 564 | WPC(OAC)/0001631/2012 | SANATAN PANDA VS COLLECTOR AND DISTRICT MAGISTRATE-CHAIR PERSON OF DIST.,S.S.A. COMMITTEE | M/S MANAS RANJAN PANDA VS | // 0 // |
| 565 | WPC(OAC)/0001639/2012 | BALABHADRA BHUJABAL VS STATE OF ORISSA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 566 | WPC(OAC)/0001640/2012 | TILOTTMA DALABEHERA VS STATE OF ORISSA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 567 | WPC(OAC)/0001641/2012 | BAIKUNTHANATH PATTNAIK | M/S BIJAYA KUMAR BEHERA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 568 | WPC(OAC)/0001642/2012 | SURYANARAYAN MOHAPATRA | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 569 | WPC(OAC)/0001645/2012 | TRINATH MAJHI | M/S SANTOSH KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 570 | WPC(OAC)/0001646/2012 | PREMALATA PRATAP | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 571 | WPC(OAC)/0001647/2012 | JAYA PRAKASH ROUT | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 572 | WPC(OAC)/0001648/2012 | KAPILASH PRADHAN | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 573 | WPC(OAC)/0001649/2012 | KRUSHNA CHANDRA PAIKRAY | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 574 | WPC(OAC)/0001650/2012 | GOPINATH BEHERA | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 575 | WPC(OAC)/0001651/2012 | SANKAR MISHRA | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 576 | WPC(OAC)/0001653/2012 | SARAT CHANDRA MISHRA | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 577 | WPC(OAC)/0001654/2012 | BIRANCHI NARAYAN BEHERA | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 578 | WPC(OAC)/0001678/2012 | S.K SADAT ALLI | M/S SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|------------------------------------|--------------------------|
| 579 | WPC(OAC)/0001679/2012 | STATE OF ODISHA KULAMANI SAHOO VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 580 | WPC(OAC)/0001680/2012 | STATE OF ODISHA SATYA PRIYA MOHANTY VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 581 | WPC(OAC)/0001681/2012 | STATE OF ODISHA BISHNU MOHAN DASH VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 582 | WPC(OAC)/0001682/2012 | STATE OF ODISHA MALAYA BIHARI MOHANTY VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 583 | WPC(OAC)/0001683/2012 | STATE OF ODISHA RAMA KHILLO VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 584 | WPC(OAC)/0001684/2012 | STATE OF ODISHA ANAND LAL GHOSE VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 585 | WPC(OAC)/0001685/2012 | STATE OF ODISHA JANARDAN KANHAR VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 586 | WPC(OAC)/0001688/2012 | STATE OF ODISHA BASANTA KUMAR LENKA VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 587 | WPC(OAC)/0001689/2012 | STATE OF ODISHA KHIROD KUMAR BEHERA VS | M/S BIJAYA KUMAR BEHERA VS | // // () |
| 588 | WPC(OAC)/0001690/2012 | STATE OF ODISHA DEBI PRASAD MISHRA VS | M/S PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 589 | WPC(OAC)/0001691/2012 | STATE OF ODISHA UPENDRA KUMAR PRADHAN VS | M/S BISWAJIT MOHANTY VS | // // () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 590 | WPC(OAC)/0001692/2012 | BALARAM MAJHI VS STATE OF ODISHA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 591 | WPC(OAC)/0001693/2012 | PRASANTA KUMAR DAS VS STATE OF ODISHA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 592 | WPC(OAC)/0001694/2012 | KAILASH CHANDRA BEHERA VS STATE OF ODISHA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 593 | WPC(OAC)/0001695/2012 | BAINO DIGAL VS STATE OF ODISHA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 594 | WPC(OAC)/0001723/2012 | NABIN BEHERA VS STATE OF ODISHA | M/S BASUDEV MISHRA VS | // 0 // |
| 595 | WPC(OAC)/0001724/2012 | PRADEEP KUMAR MADALA VS STATE OF ODISHA | M/S BASUDEV MISHRA VS | // 0 // |
| 596 | WPC(OAC)/0001725/2012 | RAGHUNATH RAULA VS STATE OF ODISHA | M/S BASUDEV MISHRA VS | // 0 // |
| 597 | WPC(OAC)/0001726/2012 | RAJEEB LOCHAN MISHRA VS STATE OF ODISHA | M/S BASUDEV MISHRA VS | // 0 // |
| 598 | WPC(OAC)/0001727/2012 | SANATAN DAS VS STATE OF ODISHA | M/S BASUDEV MISHRA VS | // 0 // |
| 599 | WPC(OAC)/0001728/2012 | SUBASH KUMAR MALLA VS STATE OF ODISHA | M/S ABHIRAM SWAIN VS | // 0 // |
| 600 | WPC(OAC)/0001729/2012 | BISHNU PRASAD BEHERA VS STATE OF ODISHA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 601 | WPC(OAC)/0001730/2012 | S.K ABUKALAM | M/S BIJAYA KUMAR BEHERA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 602 | WPC(OAC)/0001731/2012 | NIRANJAN PATRA | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 603 | WPC(OAC)/0001888/2012 | SARAT CHANDRA NAYAK | M/S SATYAJIT BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 604 | WPC(OAC)/0001898/2012 | SARAT CHANDRA NANDA | M/S LAXMANA PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 605 | WPC(OAC)/0001906/2012 | SHANTILATA BARAL | M/S PRASANTA KUMAR MOHANTY (2) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 606 | WPC(OAC)/0001909/2012 | ASHOK KUMAR MALLA | M/S SUBASH CHANDRA PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 607 | WPC(OAC)/0001918/2012 | RATNAKAR GOCHAYAT | M/S PRASANTA KUMAR SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 608 | WPC(OAC)/0001921/2012 | GEETARANI NAIK | M/S NIRANJAN LENKA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 609 | WPC(OAC)/0001931/2012 | KAMALA KALYAN PAIKROY | M/S AMITAV DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 610 | WPC(OAC)/0001932/2012 | GIRISH KUMAR ROUT | M/S MANOJA KUMARKHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 611 | WPC(OAC)/0001933/2012 | ARAKSHITA BARIK | M/S DHULIRAM PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 612 | WPC(OAC)/0001934/2012 | BINOD BIHARI MALLIK | M/S SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |

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|-----|-----------------------|--|-------------------------------|--------------------------|
| 613 | WPC(OAC)/0001935/2012 | STATE OF ODISHA PRAMOD CH. BEHERA VS | M/S S. MOHAPATRA VS | // // () |
| 614 | WPC(OAC)/0001936/2012 | STATE OF ODISHA SURATH KU. DHAL VS | M/S K.K. PAHIL VS | // // () |
| 615 | WPC(OAC)/0001952/2012 | STATE OF ODISHA CHITTARANJAN ROUT VS | M/S MANOJ KUMAR KHUNTIA VS | // // () |
| 616 | WPC(OAC)/0001968/2012 | STATE OF ODISHA HARIKRISHNA BARUA VS | M/S DEBADUTTA ROURAY VS | // // () |
| 617 | WPC(OAC)/0001974/2012 | STATE OF ODISHA SUJATA MOHAPATRA VS | M/S K.K. SWAIN VS | // // () |
| 618 | WPC(OAC)/0001989/2012 | STATE OF ODISHA RANJAN NAYAK VS | M/S PAMI RATH VS | // // () |
| 619 | WPC(OAC)/0001990/2012 | STATE OF ODISHA KRUSHNA MOHAN JENA VS | M/S PAMI RATH VS | // // () |
| 620 | WPC(OAC)/0001991/2012 | STATE OF ODISHA KARTIKA CHANDRA DEHURI VS | M/S PAMI RATH VS | // // () |
| 621 | WPC(OAC)/0001992/2012 | STATE OF ODISHA PURUSOTTAM SAHOO VS | M/S R.B. SINHA VS | // // () |
| 622 | WPC(OAC)/0002140/2015 | STATE OF ODISHA BHAGABAN MEHER VS | KALI PRASANNA MISHRA VS | // // () |
| 623 | WPC(OAC)/0002167/2012 | STATE OF ODISHA SANTILATL BEHERA VS STATE OF ODISHA | M/S SANJIB MOHANTY VS | // // () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 624 | WPC(OAC)/0002211/2012 | KAILASH CHANDRA BEHERA VS STATE OF ODISHA | M/S AUROVINDA MOHANTY VS | // 0 // |
| 625 | WPC(OAC)/0002213/2012 | KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA | M/S J.K. LENKA VS | // 0 // |
| 626 | WPC(OAC)/0002214/2012 | MANINDRA CHANDRA DEB GOSWAMI VS STATE OF ODISHA | M/S SATYAJIT BEHERA VS | // 0 // |
| 627 | WPC(OAC)/0002220/2012 | PRATAP JENA VS STATE OF ODISHA | M/S B.K. RAY VS | // 0 // |
| 628 | WPC(OAC)/0002241/2012 | PRADIPTA KUMAR SARANGI VS STATE OF ODISHA | LAXMI KANTA MOHANTY VS | // 0 // |
| 629 | WPC(OAC)/0002242/2012 | DAYANIDHI TRIPATHY VS STATE OF ODISHA | B.P. TRIPATHY VS | // 0 // |
| 630 | WPC(OAC)/0002262/2012 | SATYA NARAYAN MAHALIK VS STATE OF ODISHA | G.SINHA VS | // 0 // |
| 631 | WPC(OAC)/0002264/2012 | BABITA SAHU VS STATE OF ODISHA | DEEPAK KUMAR PANI VS | // 0 // |
| 632 | WPC(OAC)/0002273/2012 | GOBINDA CHANDRA SAHU VS STATE OF ODISHA | HARA PRASAD RATH VS | // 0 // |
| 633 | WPC(OAC)/0002276/2012 | JUDHISTHIR PADHY VS STATE OF ODISHA | SUBRATA MISHRA VS | // 0 // |
| 634 | WPC(OAC)/0002277/2012 | MADAN SINGH VS STATE OF ODISHA | AJIT KUMAR HOTA VS | // 0 // |
| 635 | WPC(OAC)/0002280/2012 | KHIROD CHANDRA MALLICK | G.K.MISHRA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-----------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 636 | WPC(OAC)/0002282/2012 | MANOJ KUMAR NAYAK | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 637 | WPC(OAC)/0002283/2012 | BIJAYA KUMAR BHADRA | LAKSHMAN MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 638 | WPC(OAC)/0002288/2012 | GOKULANANDA PANDA | SANJEEB SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 639 | WPC(OAC)/0002318/2012 | BIGNYASINI DHAR | BIBHUTI BHUSAN DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 640 | WPC(OAC)/0002319/2012 | BASANTA KUMAR HOTA | ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 641 | WPC(OAC)/0002320/2012 | RAJKISHORE PANDA | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 642 | WPC(OAC)/0002321/2012 | GANGADHAR PANIGRAHI | K.P.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 643 | WPC(OAC)/0002322/2012 | CHAND BIBI | M/S K.K JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 644 | WPC(OAC)/0002323/2012 | KUNTALA KUMARI PARIDA | M/S K.P MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 645 | WPC(OAC)/0002324/2012 | SANJAY KUMAR MISHRA | M/S BIMBISAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 646 | WPC(OAC)/0002335/2012 | KISHOR KUMAR SAHANI | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |

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|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 647 | WPC(OAC)/0002336/2012 | STATE OF ODISHA NATA KISHORE BISWAL VS | M/S C.R PATTNAIK VS | // // () |
| 648 | WPC(OAC)/0002338/2012 | STATE OF ODISHA UMESH CHNADRA PANDA VS | M/S SANJIB MOHANTY VS | // // () |
| 649 | WPC(OAC)/0002340/2012 | STATE OF ODISHA JATINDRA NAIK VS | M/S B.R BARIK VS | // // () |
| 650 | WPC(OAC)/0002344/2012 | STATE OF ODISHA BIJOY KUMAR MALLIK VS | M/S S.B JENA VS | // // () |
| 651 | WPC(OAC)/0002346/2012 | STATE OF ODISHA RABINDRA NATH MAHALI VS | M/S N.S PANDA VS | // // () |
| 652 | WPC(OAC)/0002347/2012 | STATE OF ODISHA UMESH CHNADRA SAHOO VS | M/S S.B JENA VS | // // () |
| 653 | WPC(OAC)/0002348/2012 | STATE OF ODISHA MANOJ KUMAR DASH VS | M/S ALAKANANDA DASH VS | // // () |
| 654 | WPC(OAC)/0002349/2012 | STATE OF ODISHA ANNAPURNA TRIPATHY VS | M/S ALAKANANDA DASH VS | // // () |
| 655 | WPC(OAC)/0002352/2012 | STATE OF ODISHA AKSHAYA KUMAR MISHRA VS | M/S R.K PATTNAIK VS | // // () |
| 656 | WPC(OAC)/0002354/2012 | STATE OF ODISHA NARAYAN NANDA VS | M/S BISWANATH BEHERA VS | // // () |
| 657 | WPC(OAC)/0002626/2012 | STATE OF ODISHA SEIKH RIYAJUDDIN VS STATE OF ODISHA | M/S H.P RATH VS | // // () // |

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|-----|-----------------------|--|--------------------------|--------------------------|
| 658 | WPC(OAC)/0002635/2012 | RABINDRA RAUL VS STATE OF ODISHA | M/S S.B JENA VS | // 0 // |
| 659 | WPC(OAC)/0002656/2017 | KISHORE KUMAR SWAIN VS STATE OF ODISHA | ARUN KUMAR ACHARYA VS | // 0 // |
| 660 | WPC(OAC)/0002663/2012 | SK. MUSTAQIM VS STATE OF ODISHA | M/S H.P RATH VS | // 0 // |
| 661 | WPC(OAC)/0002664/2012 | ASHES KUMAR MUND VS STATE OF ODISHA | M/S B.B MOHANTY VS | // 0 // |
| 662 | WPC(OAC)/0002673/2012 | DASARATHI SAHOO VS STATE OF ODISHA | M/S N.LENKA VS | // 0 // |
| 663 | WPC(OAC)/0002674/2012 | PRABASINI BISWAL VS STATE OF ODISHA | M/S K.P MISHRA VS | // 0 // |
| 664 | WPC(OAC)/0002675/2012 | BHIMSEN BISWAL VS STATE OF ODISHA | M/S H.P RATH VS | // 0 // |
| 665 | WPC(OAC)/0002679/2012 | GOBINDA CHANDRA MOHANTA VS STATE OF ODISHA | M/S BIMBISAR DASH VS | // 0 // |
| 666 | WPC(OAC)/0002682/2012 | DR. AKSHAYA KUMAR TARAI VS STATE OF ODISHA | M/S D.K MOHAPATRA VS | // 0 // |
| 667 | WPC(OAC)/0002683/2012 | PRAKASH MEHER VS STATE OF ODISHA | M/S S.MALLIK VS | // 0 // |
| 668 | WPC(OAC)/0002684/2012 | NIRUPAMA HIAL VS STATE OF ODISHA | M/S S.R MOHAPATRA VS | // 0 // |
| 669 | WPC(OAC)/0002685/2012 | ASHOK KUMAR BEHERA | M/S B.K SHARMA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-----------------------|------------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 670 | WPC(OAC)/0002687/2012 | PRAVAKAR MANDAL | M/S B.K SHARMA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 671 | WPC(OAC)/0002688/2012 | ASHOK KUMAR BEHERA | M/S B.K SHARMA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 672 | WPC(OAC)/0002690/2012 | AJAY KUMAR PATRA | M/S T PANIGRAHI | // |
| | | VS | VS | 0 |
| | | THE COLLECTOR,PURI | | // |
| 673 | WPC(OAC)/0002691/2012 | SUSILA KUMARI DEVI | M/S B.S MISHRA(3) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 674 | WPC(OAC)/0002693/2012 | DHRUBA CHARAN ROUT | M/S M.R PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 675 | WPC(OAC)/0002893/2012 | MANAS KUMAR MOHAPATRA | M/S PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 676 | WPC(OAC)/0002895/2012 | PRASANTA KUMAR NAYAK | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 677 | WPC(OAC)/0002896/2012 | JAGANNATH BHOI | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 678 | WPC(OAC)/0002897/2012 | SURENDRA KUMAR NAYAK | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 679 | WPC(OAC)/0002905/2012 | RABINARAYAN MOHANTY | M/S JAYADEV SENGUPTA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 680 | WPC(OAC)/0002906/2012 | RAJKUMAR PAL | M/S ASIM AMITAV DAS | // |
| | | VS | VS | 0 |

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|-----|-----------------------|--|------------------------------------|--------------------------|
| 681 | WPC(OAC)/0002909/2012 | STATE OF ORISSA KUMARI BEWA VS | M/S RANJIT SAMAL VS | // // 0 |
| 682 | WPC(OAC)/0002915/2012 | STATE OF ORISSA PRADIP KUMAR BEHERA VS | M/S JANMEJAYA KATIKIA VS | // // 0 |
| 683 | WPC(OAC)/0002916/2012 | STATE OF ODISHA BASANTA MANJARI LENKA VS | M/S BISWABIHARI MOHANTY VS | // // 0 |
| 684 | WPC(OAC)/0002917/2012 | STATE OF ORISSA BIDUSHI ANASUYA VS | M/S BISWABIHARI MOHANTY VS | // // 0 |
| 685 | WPC(OAC)/0002918/2012 | STATE OF ORISSA SURYA NAYAK VS | M/S MANOJA KUMAR KHUNTIA VS | // // 0 |
| 686 | WPC(OAC)/0002933/2012 | STATE OF ORISSA DR. SANGHAMITRA PANDA VS | M/S SASWATA PATNAIK VS | // // 0 |
| 687 | WPC(OAC)/0002934/2012 | STATE OF ORISSA PURUSOTTAM BEHERA VS | M/S BISWABIHARI MOHANTY VS | // // 0 |
| 688 | WPC(OAC)/0002935/2012 | STATE OF ORISSA SHARAT KUMAR BEHERA VS | M/S BISWABIHARI MOHANTY VS | // // 0 |
| 689 | WPC(OAC)/0002938/2012 | STATE OF ORISSA GAGAN BIHARI BISWAL VS | M/S BIRAJA PRSANNA SATAPATHY VS | // // 0 |
| 690 | WPC(OAC)/0002940/2012 | STATE OF ORISSA TAPAS KUMAR BARIK VS | M/S MANOJA KUMAR KHUNTIA VS | // // 0 |
| 691 | WPC(OAC)/0002942/2012 | STATE OF ORISSA SUNIL KUMAR JENA VS STATE OF ORISSA | M/S K.K. SWAIN VS | // // 0 // |

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|-----------|-----------------------|---|----------------------------------|---------------------------------|
| 692 | WPC(OAC)/0002948/2012 | SRIKANTHA DAS VS STATE OF ORISSA | M/S SUMANTA KUMAR NAYAK VS | // 0 // |
| 693 | WPC(OAC)/0002949/2012 | RASHMIMAYEE SENAPATTI VS STATE OF ORISSA | M/S SUDARSAN BEHERA VS | // 0 // |
| 694 | WPC(OAC)/0002952/2012 | DR. SHESADEV DAS VS STATE OF ODISHA | M/S DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 695 | WPC(OAC)/0002953/2012 | BAIDHAR SOREN VS STATE OF ODISHA | M/S JAJATI KESHRI KHUNTIA VS | // 0 // |
| 696 | WPC(OAC)/0002955/2012 | ISWARA CHANDRA SAHOO VS STATE OF ODISHA | M/S SANTOSH KUMAR SWAIN VS | // 0 // |
| 697 | WPC(OAC)/0002956/2012 | BHARATI JENA VS STATE OF ODISHA | M/S SRIKAR KUMAR RATH VS | // 0 // |
| 698 | WPC(OAC)/0002957/2012 | GURU CHARAN NANDA VS STATE OF ODISHA | M/S SRIKAR KUMAR RATH VS | // 0 // |
| 699 | WPC(OAC)/0002958/2012 | LAXMAN PRADHAN VS STATE OF ODISHA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 700 | WPC(OAC)/0002961/2012 | SIBARAM SAHOO VS STATE OF ODISHA | M/S SUMANTA KU. NAYAK VS | // 0 // |
| 701 | WPC(OAC)/0002963/2012 | SANDARY RANJAN RAY VS STATE OF ODISHA | M/S L.K. MOHANTY VS | // 0 // |
| 702 | WPC(OAC)/0002966/2012 | BIBHUTI BHUSAN SARANGI VS STATE OF ODISHA | M/S BIRAJA PRASANNA DAS VS | // 0 // |
| 703 | WPC(OAC)/0002969/2012 | INDRA PANDA | M/S DILLIP KUMAR PATNAIK | // |

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|-----|-----------------------|----------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 704 | WPC(OAC)/0002978/2012 | DR. HRUSHIKESH PANI | M/S DEBADUTTA ROUTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 705 | WPC(OAC)/0002980/2012 | KABIRAJ SAHOO | M/S A.K. MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 706 | WPC(OAC)/0002985/2012 | JAGANNATH MALLICK | M/S PUPUN DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 707 | WPC(OAC)/0002989/2012 | MANASI RANI | M/S BILPAB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 708 | WPC(OAC)/0002994/2012 | PRAFULLA CHANDRA DASH | M/S RAS BIHARI MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 709 | WPC(OAC)/0002996/2012 | SHYAM SUNDAR JENA | M/S S.A. NAYEEM | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 710 | WPC(OAC)/0002999/2012 | KAMALA KANTA JENA | M/S HIMANSU BHUSAN DASH | // |
| | | VS | VS | 0 |
| | | HOME AND SECRETARIAT DEPPT | | // |
| 711 | WPC(OAC)/0003000/2012 | SIBA PRASAD SWAIN | M/S BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 712 | WPC(OAC)/0003006/2012 | SANJEEV KUMAR DEY | M/S R. C RAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 713 | WPC(OAC)/0003007/2012 | DEBASIS PANIGRAHI | M/S R.C. RAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 714 | WPC(OAC)/0003030/2012 | SUDHARANI NAYAK | M/S MANORANJAN MISHRA | // |
| | | VS | VS | 0 |

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|-----|-----------------------|--|------------------------------------|--------------------------|
| 715 | WPC(OAC)/0003044/2012 | STATE OF ODISHA BHAGIRATHI PRADHAN VS | M/S BIPLAB MOHANTY VS | // // () |
| 716 | WPC(OAC)/0003049/2012 | STATE OF ODISHA BIJAY KUMAR DAS VS | M/S KALI PRASANNA MISHRA VS | // // () |
| 717 | WPC(OAC)/0003050/2012 | STATE OF ODISHA KALI CHARAN BEHERA VS | M/S JATINDRA KUMAR MOHAPATRA VS | // // () |
| 718 | WPC(OAC)/0003055/2012 | STATE OF ODISHA SATCHIDANANDA KAR VS | M/S SAMARENDRA PATTNAIK VS | // // () |
| 719 | WPC(OAC)/0003058/2012 | STATE OF ODISHA A. SRINIVAS RAO VS | M/S DHULIRAM PATTANAYAK VS | // // () |
| 720 | WPC(OAC)/0003077/2012 | STATE OF ODISHA GANGEI SIRGAM VS | M/S ASHOK KUMAR SARANGI VS | // // () |
| 721 | WPC(OAC)/0003086/2012 | STATE OF ODISHA NIBEDITA RAY VS | M/S .M.K. KHUNTIA VS | // // () |
| 722 | WPC(OAC)/0003109/2012 | STATE OF ODISHA ANIRUDHA NAYAK VS | M/S BISWABIHARI MOHANTY VS | // // () |
| 723 | WPC(OAC)/0003110/2012 | STATE OF ORISSA SARANGADHARA BEHERA VS | M/S BISWABIHARI MOHANTY VS | // // () |
| 724 | WPC(OAC)/0003111/2012 | STATE OF ORISSA BAMADEEV BEHERA VS | M/S BISWABIHARI MOHANTY VS | // // () |
| 725 | WPC(OAC)/0003112/2012 | STATE OF ODISHA GOBINDA CHANDRA PATTANAIAK VS STATE OF ODISHA | M/S PRASNNA KUMAR MOHANTY VS | // // () // |

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|-----|-----------------------|--|----------------------------------|--------------------------|
| 726 | WPC(OAC)/0003113/2012 | PRATAP KUMAR BASTIA VS STATE OF ORISSA | M/S PRASANNA KUMAR MOHANTY VS | // 0 // |
| 727 | WPC(OAC)/0003205/2012 | ANITA MALLICK VS STATE OF ORISSA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 728 | WPC(OAC)/0003206/2012 | SUCHISMITA PATI VS STATE OF ORISSA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 729 | WPC(OAC)/0003207/2012 | DR. SARAT CHANDRA JAYASINGH VS STATE OF ORISSA | M/S B.S TRIPATHY VS | // 0 // |
| 730 | WPC(OAC)/0003209/2012 | PUSPANJALI NAIK VS STATE OF ODISHA | M/S BIJAYA KUMAR BEHERA VS | // 0 // |
| 731 | WPC(OAC)/0003212/2012 | SURENDRA NATH ROUT VS STATE OF ODISHA | M/S KALI PRASANNA MISHRA VS | // 0 // |
| 732 | WPC(OAC)/0003213/2012 | BHIMASEN NAIK VS STATE OF ORISSA | M/S KALI PRASANNA MISHRA VS | // 0 // |
| 733 | WPC(OAC)/0003214/2012 | SANATAN MOHANTY VS STATE OF ORISSA | M/S B.P. SATPATHY VS | // 0 // |
| 734 | WPC(OAC)/0003216/2012 | DR. BIBHU PRASAD MISHRA VS STATE OF ODISHA | M/S DHULIRAM PATTANAYAK VS | // 0 // |
| 735 | WPC(OAC)/0003219/2012 | PRANANATH PATNAIK VS STATE OF ORISSA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 736 | WPC(OAC)/0003226/2012 | SUSANTA KUMAR MUND VS STATE OF ORISSA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 737 | WPC(OAC)/0003227/2012 | BASANTA KUMAR KANDI | M/S BISWANATH BEHERA | // |

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|-----|-----------------------|------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 738 | WPC(OAC)/0003229/2012 | SUNATI KUMAR DAS | M/S SRINIVAS MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 739 | WPC(OAC)/0003447/2012 | SANTOSH KUMAR PATRA | SUSIL KUMAR PATTNAIK(2) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 740 | WPC(OAC)/0003448/2012 | TAPASWINI MAHAKUD | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 741 | WPC(OAC)/0003449/2012 | RAGHUNATH PALEI | M/S B.B. BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 742 | WPC(OAC)/0003450/2012 | ASHUTOSH SAMAL | PRADIPTA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 743 | WPC(OAC)/0003451/2012 | PRAHALLAD PATRA | M/S DHULIRAM PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 744 | WPC(OAC)/0003452/2012 | CHANDRA SEKHAR PRADHAN | M/S PAMI RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 745 | WPC(OAC)/0003453/2012 | HARAPRASANA PANDA | M/S BHARAT CHANDRA PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 746 | WPC(OAC)/0003454/2012 | GURU PRASAD DASH | M/S LAXMI KANTA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 747 | WPC(OAC)/0003457/2012 | ANJU SAHU | M/S PRAKASH RANJAN BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 748 | WPC(OAC)/0003458/2012 | MADHUSUDAN JENA | M/S TAPAN KUMAR MANDAL | // |
| | | VS | VS | 0 |

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|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 749 | WPC(OAC)/0003460/2012 | STATE OF ODISHA DINABANDHU SAHU VS | M/S S.K. PATNAIK (2) VS | // // 0 |
| 750 | WPC(OAC)/0003461/2012 | STATE OF ODISHA PADMANAV DASH VS | M/S KALI PRASANNA MISHRA VS | // // 0 |
| 751 | WPC(OAC)/0003462/2012 | STATE OF ODISHA BISWANATH ROUT VS | M/S BISWA BIHARI MOHANTY VS | // // 0 |
| 752 | WPC(OAC)/0003464/2012 | STATE OF ODISHA CHHABINDRA GHADEI VS | M/S JYOTIRMAYA SAHOO VS | // // 0 |
| 753 | WPC(OAC)/0003467/2012 | STATE OF ODISHA RAGHUNATH PATTJOSHI VS | M/S A.K. MOHAPATRA (1) VS | // // 0 |
| 754 | WPC(OAC)/0003468/2012 | STATE OF ODISHA PRATIMA PATRA VS | M/S P.C. PRADHAN VS | // // 0 |
| 755 | WPC(OAC)/0003469/2012 | STATE OF ODISHA GOVINDA CHANDRA SAHOO VS | M/S MANOJA KUMAR KHUNTIA VS | // // 0 |
| 756 | WPC(OAC)/0003471/2012 | STATE OF ODISHA SANATAN BARIK VS | M/S J.K. KHUNTIA VS | // // 0 |
| 757 | WPC(OAC)/0003473/2012 | STATE OF ODISHA LAXMI NAIK VS | M/S MANOJ KUMAR MOHANTY VS | // // 0 |
| 758 | WPC(OAC)/0003476/2012 | STATE OF ODISHA BRAHMANANDA SAMANTA VS | M/S RABINARAYAN NAYAK VS | // // 0 |
| 759 | WPC(OAC)/0003480/2012 | STATE OF ODISHA LAXMAN HATI VS D.G. AND I.G. OF POLICE, CUTTACK | M/S MANOJA KUMAR KHUNTIA VS | // // 0 // |

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|-----|-----------------------|--|------------------------------------|--------------------------|
| 760 | WPC(OAC)/0003488/2012 | ARJUN SENAPATI VS STATE OF ODISHA | M/S SATYARANJAN MOHAPATRA VS | // 0 // |
| 761 | WPC(OAC)/0003489/2012 | TRAILOKYARANJAN DASH VS STATE OF ODISHA | M/S MANOJ MISHARA VS | // 0 // |
| 762 | WPC(OAC)/0003491/2012 | TULSIDHAR MAJHI VS STATE OF ODISHA | M/S NEELAKANTHA PANDA VS | // 0 // |
| 763 | WPC(OAC)/0003492/2012 | MANAMOHINI DAS VS STATE OF ODISHA | M/S DURGESH NARAYAN RATH VS | // 0 // |
| 764 | WPC(OAC)/0003493/2012 | BHAGABAN MEHER VS STATE OF ODISHA | M/S BIMBISAR DASH VS | // 0 // |
| 765 | WPC(OAC)/0003499/2012 | DEBENDRA BEHERA VS STATE OF ODISHA | M/S RUDRA NARAYAN PARIJA VS | // 0 // |
| 766 | WPC(OAC)/0003500/2012 | BISWANATH MALLICK VS STATE OF ODISHA | M/S SANGRAM KESHARI DAS VS | // 0 // |
| 767 | WPC(OAC)/0003501/2012 | TRILOCHAN SAHU VS STATE OF ODISHA | M/S DEBENDRA KUMAR SAHOO (1) VS | // 0 // |
| 768 | WPC(OAC)/0003502/2012 | AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA | M/S DEBENDRA KUMAR SAHOO (1) VS | // 0 // |
| 769 | WPC(OAC)/0003506/2012 | CHANDRA SEKHAR PALAKA VS STATE OF ODISHA | M/S ARIJEET MISHRA VS | // 0 // |
| 770 | WPC(OAC)/0003507/2012 | LAMBODAR MOHANTA VS STATE OF ODISHA | M/S B.P. SATAPATHY VS | // 0 // |
| 771 | WPC(OAC)/0003508/2012 | KISHOR KUMAR NAYAK | M/S B.P. SATAPATHY | // |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 772 | WPC(OAC)/0003509/2012 | RABINARAYAN BEHERA | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 773 | WPC(OAC)/0003510/2012 | NITYANANDA JENA | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 774 | WPC(OAC)/0003526/2012 | KAILASH CHANDRA BHUYAN | AMIYA KUMAR MOHANTY A | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 775 | WPC(OAC)/0003528/2012 | BIMBADHAR DASH | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 776 | WPC(OAC)/0003529/2012 | BANSHIDHAR PRADHAN | RAMA CHANDRA JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 777 | WPC(OAC)/0003537/2012 | PRADEEP KUMAR PRAHARAJ | MANOJ KUMAR PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 778 | WPC(OAC)/0003538/2012 | SACHIDANANDA BALIARSINGH | DEEPAK KUMAR PANI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 779 | WPC(OAC)/0003543/2012 | SAROJ KUMAR JENA | SASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 780 | WPC(OAC)/0003546/2012 | NITYANANDA SAHOO | HARA PRASAD RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 781 | WPC(OAC)/0003547/2012 | BANSIDHAR ROUT | HARA PRASAD RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 782 | WPC(OAC)/0003554/2012 | BHAGABAN NAHAK | JYOTIRMAY GUPTA | // |
| | | VS | VS | 0 |

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|-----|-----------------------|--|-----------------------------|--------------------------|
| 783 | WPC(OAC)/0003555/2012 | STATE OF ODISHA BHASKAR CHANDRA SUR VS | JYOTIRMAY GUPTA VS | // // () |
| 784 | WPC(OAC)/0003558/2012 | STATE OF ODISHA PRASANNA KUMAR BARIK VS | JAYANT KUMAR RATH VS | // // () |
| 785 | WPC(OAC)/0003559/2012 | STATE OF ODISHA MANOJ KUMAR NAYAK VS | B.S MISHRA 2 VS | // // () |
| 786 | WPC(OAC)/0003612/2012 | STATE OF ODISHA MAMATA KUMARI ACHARYA VS | J.K.LENKA VS | // // () |
| 787 | WPC(OAC)/0003613/2012 | SCHOOL AND MASS EDUCATION DEBASIS SATAPATHY VS | MANOJ KUMAR KHUNTIA VS | // // () |
| 788 | WPC(OAC)/0003614/2012 | STATE OF ODISHA KISHORE KUMAR MOHAPATRA VS | VS | // // () |
| 789 | WPC(OAC)/0003616/2012 | STATE OF ODISHA RAM KUMAR DHARUA VS | BHOJARAJ SETH VS | // // () |
| 790 | WPC(OAC)/0003617/2012 | DIRECTOR GENERAL OF POLICE BIJAYANANDA MOHAPATRA VS | AUROVINDA MOANTY VS | // // () |
| 791 | WPC(OAC)/0003620/2012 | ENGINEER IN CHIEF , RURAL WORK DEPT BRAHMANANDA CHHATOI VS | SANJAY KUMAR PATTNAIK VS | // // () |
| 792 | WPC(OAC)/0003630/2012 | STATE OF ODISHA CHANDRA SAHU VS | PRASANTA KUMAR NANADA VS | // // () |
| 793 | WPC(OAC)/0003631/2012 | STATE OF ODISHA RAMAKANTA PANDA VS | K.K.SWAIN VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|-----------------------|--|------------------------------|--------------------------|
| 794 | WPC(OAC)/0003633/2012 | M.LAXMI PRIYA DORA VS STATE OF ODISHA | BIPLAB P.B.BAHALI VS | // 0 // |
| 795 | WPC(OAC)/0003634/2012 | GAYADHAR SAHOO VS STATE OF ODISHA | PAPUN DAS VS | // 0 // |
| 796 | WPC(OAC)/0003639/2012 | BIBEKANANDA MISHRA VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 797 | WPC(OAC)/0003641/2012 | RABI NARAYAN SAHOO VS STATE OF ODISHA | BIBHUTI KESHARI BISWAL VS | // 0 // |
| 798 | WPC(OAC)/0003643/2012 | MANORANJAN NAYAK VS STATE OF ODISHA | PRADIPTA MOHANTY VS | // 0 // |
| 799 | WPC(OAC)/0003646/2012 | DASAMU ROUT VS STATE OF ODISHA | DILLIP KUMAR PATTANAİK VS | // 0 // |
| 800 | WPC(OAC)/0003649/2012 | RATNAKAR MUND VS STATE OF ODISHA | LAXMAN PRADHAN VS | // 0 // |
| 801 | WPC(OAC)/0003650/2012 | DILLIP KUMAR MARTHA VS REGIONAL, CHIEF CONSERVATOR OF FOREST | LAXMAN PRADHAN VS | // 0 // |
| 802 | WPC(OAC)/0003651/2012 | RANJAN KUMAR MOHANTY VS STATE OF ODISHA | LAXMAN PRADHAN VS | // 0 // |
| 803 | WPC(OAC)/0003653/2012 | PURUSOTTAM OJHA VS STATE OF ODISHA | BISWANATH BEHERA VS | // 0 // |
| 804 | WPC(OAC)/0003654/2012 | JAYANTA KUMAR SAHANI VS COLLECTOR AND DIST.MAGISTRATE | NIRANJAN LENKA VS | // 0 // |
| 805 | WPC(OAC)/0003658/2012 | KSHINATH PARIDA | JAJATI KESHARI KHUNTIA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|------------------------|---------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 806 | WPC(OAC)/0003663/2012 | A.BANESWAR RAO SUBUDHI | RAMANI KANTA PATTANAİK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 807 | WPC(OAC)/0003665/2012 | ASHOK KUMAR NAYAK | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 808 | WPC(OAC)/0003670/2012 | DINABANDHU SATAPATHI | SIDHESWAR MALLİK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 809 | WPC(OAC)/0003671/2012 | SRICHARAN JENA | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 810 | WPC(OAC)/0003672/2012 | HARIPADA SAHOO | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 811 | WPC(OAC)/0003677/2012 | D.RAMA RAO | SARBESWAR PRUSTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 812 | WPC(OAC)/0003679/2012 | MANOJ KUMAR SETHI | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 813 | WPC(OAC)/0003686/2012 | UDAYANATH MAJHI | PRAFULLA CHANDRA ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 814 | WPC(OAC)/0003687/2012 | NIBEDITA SAMANTRAY | PRADIP KUMAR DHAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 815 | WPC(OAC)/0003689/2012 | PADMOLOCHAN NAIK | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 816 | WPC(OAC)/0003690/2012 | BRUNDABAN JENA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 817 | WPC(OAC)/0003691/2012 | STATE OF ODISHA RABINDRA BINDHANI VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 818 | WPC(OAC)/0003692/2012 | STATE OF ODISHA BHAGULU MOHANTA VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 819 | WPC(OAC)/0003693/2012 | STATE OF ODISHA BHABANI SANKAR MOHANTA VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 820 | WPC(OAC)/0003694/2012 | STATE OF ODISHA NAGEN CHNADRA MOHANTA VS | BIRAJA PRASANNA SATAPATHY VS | // // () |
| 821 | WPC(OAC)/0003702/2012 | STATE OF ODISHA SUDHANSHU SEKHAR MISHRA VS | HIMANSU SEKHAR MISHRA VS | // // () |
| 822 | WPC(OAC)/0003704/2012 | STATE OF ODISHA ASIM PRADHAN VS | RANJIT SAMAL VS | // // () |
| 823 | WPC(OAC)/0003706/2012 | STATE OF ODISHA GAHURUDDIN KHAN VS | MANOJ KUMAR KHUNTIA VS | // // () |
| 824 | WPC(OAC)/0003710/2012 | STATE OF ODISHA TIPTI DAS VS | SRIKANTA MAHUNTA VS | // // () |
| 825 | WPC(OAC)/0003711/2012 | STATE OF ODISHA SMRUTI REKHA RAY VS | SRIKANTA MAHUNTA VS | // // () |
| 826 | WPC(OAC)/0003713/2012 | STATE OF ODISHA RASMITA SWAIN VS | SUKANTA KUMAR DALAI VS | // // () |
| 827 | WPC(OAC)/0003714/2012 | STATE OF ODISHA NAMITA SWAIN VS | SUKANTA KUMAR DALAI VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|---------------------------------|--------------------------|
| 828 | WPC(OAC)/0003715/2012 | MAMINA MAHAPATRA VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 829 | WPC(OAC)/0003716/2012 | CHANDANA SAHOO VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 830 | WPC(OAC)/0003717/2012 | DIPTIMAYEE BEURA VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 831 | WPC(OAC)/0003719/2012 | BIDYADHAR DALAI VS COLLECTOR CUM DIST. MAGISTRATE, JAJPUR | RANJAN KUMAR NAYAK VS | // 0 // |
| 832 | WPC(OAC)/0003721/2012 | LOKESWAR NAYAK VS STATE OF ODISHA | DINESH KUMAR PANDA VS | // 0 // |
| 833 | WPC(OAC)/0003722/2012 | GUNANIDHI SWAIN VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 834 | WPC(OAC)/0003723/2012 | CHANDRA MOHAN BEHERA VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 835 | WPC(OAC)/0003724/2012 | KAILASH CHANDR APGAL VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 836 | WPC(OAC)/0003730/2012 | LAXMIPRASAD SAHOO VS STATE OF ODISHA | ANIL KUMAR BEHERA VS | // 0 // |
| 837 | WPC(OAC)/0003735/2012 | RAJ KUMAR SAHOO VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 838 | WPC(OAC)/0003738/2012 | JAYANTA KUMAR SAHANI VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 839 | WPC(OAC)/0003741/2012 | SANDHYARANI DALABEHERA | SATYAJIT BEHERA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-------------------------|---------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 840 | WPC(OAC)/0003742/2012 | SHYAM SUNDAR KALINGO | SATYAJIT BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 841 | WPC(OAC)/0003743/2012 | DILIP KUMAR JENA | DINESH KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 842 | WPC(OAC)/0003745/2012 | CH.BABU RAO | HARA PRASAD RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 843 | WPC(OAC)/0003746/2012 | BIJOY KUMAR BEHERA | KALI PRASANNA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 844 | WPC(OAC)/0003747/2012 | PRADOSH KUMAR RAM RATAN | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 845 | WPC(OAC)/0003748/2012 | RAGHUNATH BEHERA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 846 | WPC(OAC)/0003898/2011 | DR. KASIBISWANATH SOREN | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 847 | WPC(OAC)/0003912/2012 | JUDHISTIR JENA | BIJAYA KUMAR PARIDA(2) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 848 | WPC(OAC)/0003913/2012 | URMILA PUJARI | BIJAYA KUMAR PARIDA(2) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 849 | WPC(OAC)/0003914/2012 | MANAS RANJAN MOHANTY | B.S.MISHRA(2) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 850 | WPC(OAC)/0003915/2012 | PRABHAKAR PANDA | DHULIRAMP ATTNAYAK | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 851 | WPC(OAC)/0003919/2012 | STATE OF ODISHA CHITARANJAN JENA VS | ALOK KUMAR DAS VS | // // 0 |
| 852 | WPC(OAC)/0003920/2012 | STATE OF ODISHA SANTOSH KUMAR SETHY VS | VS | // // 0 |
| 853 | WPC(OAC)/0003921/2012 | STATE OF ODISHA HARIHARA BEHERA VS | VS | // // 0 |
| 854 | WPC(OAC)/0003922/2012 | STATE OF ODISHA SIBA PRASAD BEHERA VS | VS | // // 0 |
| 855 | WPC(OAC)/0003923/2012 | STATE OF ODISHA SRINIBAS BEHERA VS | VS | // // 0 |
| 856 | WPC(OAC)/0003924/2012 | STATE OF ODISHA BHRAMAR NAIK VS | VS | // // 0 |
| 857 | WPC(OAC)/0003925/2012 | STATE OF ODISHA CHANDRASEKHAR BEHERA@SETHY VS | VS | // // 0 |
| 858 | WPC(OAC)/0003926/2012 | STATE OF ODISHA SUSANTA DIGALA VS | VS | // // 0 |
| 859 | WPC(OAC)/0003927/2012 | STATE OF ODISHA ANGAD SETHY VS | VS | // // 0 |
| 860 | WPC(OAC)/0003928/2012 | STATE OF ODISHA BASANTA MANJARI DEI VS | MANOJ KUMAR MOHANTY VS | // // 0 |
| 861 | WPC(OAC)/0003929/2012 | STATE OF ODISHA SURENDRANATH SOREN VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------|--------------------------|
| 862 | WPC(OAC)/0003938/2012 | NEPAL KUMAR SAHU VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 863 | WPC(OAC)/0003940/2012 | HARAPRASAD DASH VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 864 | WPC(OAC)/0003941/2012 | PRAKASH KUMAR TRIPATHY VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 865 | WPC(OAC)/0003942/2012 | CHAITANYA BEHERA VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 866 | WPC(OAC)/0003943/2012 | CHITTARANJAN MOHANTY VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 867 | WPC(OAC)/0003944/2012 | BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 868 | WPC(OAC)/0003945/2012 | KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 869 | WPC(OAC)/0003946/2012 | GANGADHAR SAHOO VS STATE OF ODISHA | GOKULANANDA PADHI VS | // 0 // |
| 870 | WPC(OAC)/0003947/2012 | AJAYA KUMAR SETHY VS STATE OF ODISHA | VS | // 0 // |
| 871 | WPC(OAC)/0004516/2012 | PRATAP CHANDRA MOHANTA VS STATE OF ODISHA | M/S D.K PATTNAIK VS | // 0 // |
| 872 | WPC(OAC)/0004517/2012 | PASHUPATI PATRA VS STATE OF ODISHA | M/S D.K PATTNAIK VS | // 0 // |
| 873 | WPC(OAC)/0004518/2012 | SRIBATSA KULIA | M/S D.K PATTNAIK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 874 | WPC(OAC)/0004519/2012 | JOGENDRA NATH BEHERA | M/S D.K PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 875 | WPC(OAC)/0004520/2012 | KARMU CHANDRA NAYAK | D.K PATTNAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 876 | WPC(OAC)/0004521/2012 | SANJIT KUMAR SENAPATI | M/S D.K PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 877 | WPC(OAC)/0004522/2012 | NILAKANTHA NAIK | M/S D.K PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 878 | WPC(OAC)/0004523/2012 | SANTOSH KUMAR SETHI | M/S D.K PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 879 | WPC(OAC)/0004524/2012 | UPENDRA PRASAD LENKA | M/S D.K PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 880 | CONTC(CP)/0000055/2012 | SRI PRAMOD KUMAR SETHY | M/S MANAS PATI | // |
| | | VS | VS | 0 |
| | | SRI SURESH CHANDRA MOHAPATRA, PRINC. SECY. TO GOVT WATER RESOURCES DEPTT. | | // |
| 881 | CONTC(CPC)/0000023/2013 | KAILASH CHANDRA MALLIK | M/S SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | TARA DUTTA,SECY. REVENUE DEPT. | | // |
| 882 | CONTC(CPC)/0000049/2012 | PUNYASLOKA DAS | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | DR.NARAHARI MOHARANA,CDMO,PURI | | // |
| 883 | CONTC(CPC)/0000061/2014 | RAM KUMAR DHARUA | BHOJARAJ SETH | // |
| | | VS | VS | 0 |
| | | R.PRAKASH, S.P. OF POLICE | | // |
| 884 | CONTC(CPC)/0000162/2013 | PUSPANJALI NAIK | M/S BIJAYA KUMAR BEHERA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :30/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|---------------------------------|
| 885 | CONTC(CPC)/0000176/2013 | PRAKASH KUMAR MISHRA,I.P.S.,D.G. AND I.G OF POLICE PRAMOD CHANDRA BEHERA VS | M/S S. MOHAPATRA VS | // // () |
| 886 | CONTC(CPC)/0000214/2012 | GAGAN BIHARI DHAL, SECRETARY, HIGHER EDUCATION DEPT. AJAYA KUMAR SAHOO VS | BIJAYA KUMAR ROUT VS | // // () |
| 887 | CONTC(CPC)/0000223/2012 | SURESH CHANDRA MOHANTY,S.S.C.DEPTT NABIN BEHERA VS | M/S BASUDEV MISHRA VS | // // () |
| 888 | CONTC(CPC)/0000224/2012 | DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER, NABARANGPUR RAJEEB LOCHAN MISHRA VS | M/S BASUDEV MISHRA VS | // // () |
| 889 | CONTC(CPC)/0000233/2012 | DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER NABARANGPUR PRADEEP KUMAR MADALA VS | M/S BASUDEV MISHRA VS | // // () |
| 890 | CONTC(CPC)/0000234/2012 | DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER, NABARANGPUR RAGHUNATH RAUL VS | M/S BASUDEV MISHRA VS | // // () |
| 891 | CONTC(CPC)/0000314/2004 | DR. RABINARAYAN DAS, CHIEF DIST.MEDICAL OFFICER, NABARANGPUR MANORAMA PANDA VS | M/S MANOJ KUMAR MOHANTY VS | // // () |
| 892 | RVWPET(RPC)/0000753/2014 | JAGADANANDA PANDA, SECY. S AND M.E. DEPTT. STATE OF ODISHA VS DHANANJAYA PATRI | ASC VS | // // () // |

ORISSA HIGH COURT

MISC CASES FILED on :30/11/2021

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|---------------------------------|---|---|
| 1 | 27/2021 WPC(OAB)/40/2011 | DR. NABHI RAMKRISHNA RAO-MP | |
| 2 | 28/2021 WPC(OAB)/54/2012 | ALEKH CHANDRA PRADHAN-MP | |
| 3 | 41/2021 RVWPET(RP)/27/2003 | STATE OF ODISHA-MP | S.C |
| 4 | 42/2021 RVWPET(RP)/28/2003 | SUDAM CHARAN SAHOO-MP | R.K. BISOI |
| 5 | 42/2021 ARBP/68/2021 | M/S. NKC PROJECTS PVT. LTD.-MP | DEBENDRA KUMAR DWIBEDI |
| 6 | 83/2021 CONTC(CP)/108/2013 | PRAVAT KUMAR KHANDEI-MP | M/S AJIT RATH |
| 7 | 120/2021 SA/41/1994 | MITRU-MP | M/S.P.C.PANDA, M/S N.K.SAHU,B.SWAIN,P.SWAIN |
| 8 | 269/2021 CONTC(CPC)/44/2013 | KABIRAJ BEHERA-MP | TUSHAR NAIK |
| 9 | 270/2021 CONTC(CPC)/45/2013 | BASUDEV MALI-MP | TUSHAR NAIK |
| 10 | 271/2021 CONTC(CPC)/45/2013 | BASUDEV MALI-MP | TUSHAR NAIK |
| 11 | 272/2021 CONTC(CPC)/383/2013 | DHANANJAY PATRI-MP | M/S B.B MOHANTY |
| 12 | 273/2021 CONTC(CPC)/325/2013 | URMILA SWAIN-MP | M/S S.B JENA |
| 13 | 280/2021 CRLMP/2176/2021 | PRAMILA SAHU-MP | G.S.NAMTOAR |
| 14 | 457/2021 FAO/253/2021 | THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP | INDRA SINGH P CELL-MP |
| 15 | 458/2021 FAO/879/2019 | NATIONAL INSURANCE CO. LTD.-MP | M/S B.N.RATH,B.B. MOHAPATRA |
| 16 | 459/2021 FAO/212/2021 | NEW INDIA ASSURANCE CO. LTD.-MP | |
| 17 | 459/2021 TRP(C)/409/2021 | SUBHALAXMI MOHAPATRA-MP | BUDHIRAM DAS |
| 18 | 460/2021 FAO/293/2021 | DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP | PRAMOD KUMAR TRIPATHY |
| 19 | 460/2021 TRP(C)/410/2021 | SUMITRA PRADHAN @ PANI-MP | LALIT KUMAR MAHARANA |
| 20 | 461/2021 TRP(C)/369/2019 | MAMATA MADHUBHASINI SAHOO-MP | BISWAJIT MOHAPATRA |
| 21 | 461/2021 FAO/296/2021 | NATIONAL INSURANCE COMPANY LTD.-MP | NIBEDITA MOHANTY |
| 22 | 462/2021 FAO/269/2021 | AJIT KUMAR SAHOO-MP | ABHIMANYU PARIDA |
| 23 | 462/2021 TRP(C)/411/2021 | SATYA SWARUP DASH-MP | TRILOCHAN DASH |
| 24 | 463/2021 TRP(C)/411/2021 | SATYA SWARUP DASH-MP | TRILOCHAN DASH |
| 25 | 464/2021 TRP(C)/319/2016 | BARSHARANI PANDA-MP | M/S.TUSAR KU.MISHRA |
| 26 | 692/2021 | PRAMOD KU.PAL-MP | M/S.D.P.DHAL |

| | | | |
|----|------------------------------|---------------------------------|--------------------------|
| 27 | CRLREV/83/2012 693/2021 | TARANI JAL@ TARANI SEN JAL-MP | KIRTAN DANG |
| 28 | CRLREV/482/2021 694/2021 | TARANI JAL@ TARANI SEN JAL-MP | KIRTAN DANG |
| 29 | CRLREV/482/2021 695/2021 | MANOJ KUMAR NAYAK-MP | LINGARAJ MOHANTY |
| 30 | CRLREV/244/2021 705/2021 | BANCHHANIDHI DAKUA-MP | S.S.PRADHAN |
| 31 | RSA/146/2021 706/2021 | AGADHU C.PATNAIK-MP | M/S.SUMIT KU.MOHANTY |
| 32 | RSA/259/2009 707/2021 | AGADHU C.PATNAIK-MP | M/S.SUMIT KU.MOHANTY |
| 33 | RSA/259/2009 708/2021 | AGADHU C.PATNAIK-MP | M/S.SUMIT KU.MOHANTY |
| 34 | RSA/259/2009 769/2021 | BRAJESH AGRAWAL-MP | ALOK KUMAR PANDA |
| 35 | CMP/433/2020 770/2021 | JAYASHREE SAHU-MP | AMIT PRASAD BOSE |
| 36 | CMP/705/2021 771/2021 | YUDHISTIR PANDA-MP | SANJEEV UDGATA |
| 37 | CMP/706/2021 772/2021 | SUPRIYA SINGH-MP | M/S.TUSAR KUMAR MISHRA |
| 38 | CMP/65/2019 773/2021 | PRADIPTA KUMAR SAHOO-MP | SAMBEET PATTANAYAK |
| 39 | CMP/707/2021 1243/2021 | S.DAMBA DORA-MP | SURAJ MOHANTY |
| 40 | CRLA/780/2018 1244/2021 | BASUDEV PRADHAN-MP | SMRUTI RANJAN MOHAPATRA |
| 41 | CRLA/602/2021 1245/2021 | BABULI @ ASHOK MAHARANA-MP | SMRUTI RANJAN MOHAPATRA |
| 42 | CRLA/398/2020 1246/2021 | DURYODHAN MAJHI@ DURJA MAJHI-MP | TRILOCHAN NANDA |
| 43 | CRLA/684/2021 1247/2021 | DURYODHAN MAJHI@ DURJA MAJHI-MP | TRILOCHAN NANDA |
| 44 | CRLA/684/2021 1248/2021 | DURYODHAN MAJHI@ DURJA MAJHI-MP | TRILOCHAN NANDA |
| 45 | CRLA/685/2021 1249/2021 | KUSU MURMU-MP | ANJAN KUMAR BISWAL |
| 46 | CRLA/685/2021 1250/2021 | KUSU MURMU-MP | ANJAN KUMAR BISWAL |
| 47 | CRLA/685/2021 1251/2021 | LILU PRADHAN-MP | S.K.BHANJADEO |
| 48 | BLAPL/257/2021 1251/2021 | KUSU MURMU-MP | ANJAN KUMAR BISWAL |
| 49 | CRLA/685/2021 1252/2021 | BASANTA KUMAR BEHERA-MP | PRASANTA KUMAR SATAPATHY |
| 50 | CRLA/686/2021 1252/2021 | MUNA DAS-MP | |
| 51 | BLAPL/8680/2021 1253/2021 | JAGANNATH PRADHAN-MP | |
| 52 | BLAPL/8634/2021 1253/2021 | BASANTA KUMAR BEHERA-MP | PRASANTA KUMAR SATAPATHY |
| 53 | CRLA/686/2021 1254/2021 | SUBASH CH. NATH-MP | DEBASIS SARANGI |
| 54 | CRLA/250/2019 1254/2021 | SUDHANIDHI PATNAIK-MP | M/S.S.D.DAS |
| 55 | BLAPL/64/2017 1255/2021 | SUDHANIDHI PATNAIK-MP | M/S.S.D.DAS |
| 56 | BLAPL/2892/2017 1255/2021 | LINGARAJ SAHU @ TITU-MP | AJIT KUMAR PANDA |
| 57 | CRLA/687/2021 1256/2021 | LINGARAJ SAHU @ TITU-MP | AJIT KUMAR PANDA |
| | CRLA/687/2021 | | |

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| 58 | 1256/2021 BLAPL/1840/2020 | GUNI DIGAL-MP | |
| 59 | 1257/2021 CRLA/687/2021 | LINGARAJ SAHU @ TITU-MP | AJIT KUMAR PANDA |
| 60 | 1257/2021 BLAPL/8332/2016 | DIPAK KUMAR MOHANTY-MP | M/S.JAGANATH PATNAIK |
| 61 | 1258/2021 CRLA/178/2017 | PALESWAR SAHU-MP | M/S.B.L.TRIPATHY |
| 62 | 1258/2021 BLAPL/2911/2017 | DIPAK KU.MOHANTY-MP | M/S.BIPLAB MOHANTY |
| 63 | 1259/2021 CRLA/395/2021 | NANDU @ RAKESH SWAIN-MP | CHITTA RANJAN DASH |
| 64 | 1259/2021 BLAPL/10305/2021 | KULU@ RASHMIRANJAN GOCHHAYAT-MP | CHEERA RANJAN SATAPATHY |
| 65 | 1260/2021 BLAPL/2454/2021 | DEEPAK-MP | DUSHMANTA SAHOO |
| 66 | 1261/2021 BLAPL/10695/2021 | RANJIT DIGAL-MP | KURESH PRASAD DASH |
| 67 | 1262/2021 BLAPL/8882/2021 | MOHAMMAD ARIF-MP | SILABHADRA SASTRY |
| 68 | 1263/2021 BLAPL/3823/2021 | N.SANTOSH KUMAR CHOUDHURY-MP | BISWARANJAN DALAI |
| 69 | 1454/2021 ABLAPL/15132/2019 | MANAS RANJAN MISHRA-MP | |
| 70 | 1455/2021 ABLAPL/15134/2019 | MISS SARITA SWAIN-MP | |
| 71 | 1456/2021 ABLAPL/5012/2019 | NILU PARIDA-MP | |
| 72 | 1457/2021 ABLAPL/15710/2018 | SUBASH CHANDRA NARENDRA@SUBASH NARENDRA-MP MLAN SHAKTI PAUL | |
| 73 | 1458/2021 ABLAPL/8586/2019 | DEEPAK KUMAR MOHANTY-MP | |
| 74 | 1459/2021 ABLAPL/17107/2019 | DURYODHAN SAHOO-MP | |
| 75 | 1460/2021 ABLAPL/9215/2019 | PADMANAVA BARAL-MP | |
| 76 | 1896/2021 CRLMC/2459/2021 | LALIE SHAW @ LALIT SHAW-MP | B.N.MAHAPATRA |
| 77 | 1897/2021 CRLMC/2461/2021 | SWARNA PRABHA RATH-MP | BHARAT JALLI |
| 78 | 1898/2021 CRLMC/2466/2021 | SUSHANTA KUMAR MOHANTY-MP | ASIT KUMAR JENA |
| 79 | 1899/2021 CRLMC/235/2020 | MRUTYUNJAY JENA@DHULIA-MP | PRAVASH CH.JENA |
| 80 | 1900/2021 CRLMC/2468/2021 | MANOJ ROUT@RAUTA-MP | PRAVASH CHANDRA JENA |
| 81 | 1901/2021 CRLMC/2469/2021 | RAKESH KUMAR SETHY-MP | SUNIL KUMAR PANDA |
| 82 | 1902/2021 CRLMC/444/2021 | KAMAL LOCHAN JENA-MP | |
| 83 | 1903/2021 CRLMC/2470/2021 | SUDHAKAR PALAI-MP | DURGESH NARAYAN RATH |
| 84 | 1904/2021 CRLMC/2471/2021 | PRAFULLA BISWAL-MP | PABITRA KUMAR BEHERA |
| 85 | 1905/2021 CRLMC/2473/2021 | SOMU @ SUBHRANSHU SAMANTARAY @ SOMESH-MP | RABI NARAYAN MOHANTY |
| 86 | 1906/2021 CRLMC/2426/2021 | STATE OF ODISHA-MP | KARUNAKAR DAS |
| 87 | 1907/2021 CRLMC/2475/2021 | ANANTA SAHU@ ANTA SAHU-MP | SESHA DEV DASH |
| 88 | 2257/2021 WA/321/2019 | SHAKUNTALA JENA-MP | M/S.SUDHANSU SEKHAR JENA |
| 89 | 2258/2021 | ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP | SAILAZA NANDAN DAS |

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| 90 | WA/929/2021 2259/2021 | ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP | SAILAZA NANDAN DAS |
| 91 | WA/929/2021 2260/2021 | ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUBANESHWAR-MP | SAILAZA NANDAN DAS |
| 92 | WA/930/2021 2261/2021 | ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUBANESHWAR-MP | SAILAZA NANDAN DAS |
| 93 | WA/930/2021 2262/2021 | ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUBANESHWAR-MP | SAILAZA NANDAN DAS |
| 94 | WA/930/2021 2263/2021 | ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP | SAILAZA NANDAN DAS |
| 95 | WA/929/2021 2264/2021 | STATE OF ODISHA-MP | KARUNAKAR DAS |
| 96 | WA/919/2021 2968/2021 | DIPTI RANJAN MOHAPATRA-MP | M/S SAVITRI RATHO |
| 97 | WPC(OAC)/1221/2012 2969/2021 | DR. BIPIN BIHARI PANDA-MP | ASC |
| 98 | WPC(OAC)/1236/2012 2970/2021 | DR. PUNYASLOKA DAS-MP | BISWABIHARI MOHANTY |
| 99 | WPC(OAC)/131/2012 2971/2021 | BIJOY KUMAR BEHERA-MP | KALI PRASANNA MISHRA |
| 100 | WPC(OAC)/3746/2012 2972/2021 | BIJOY KUMAR BEHERA-MP | KALI PRASANNA MISHRA |
| 101 | WPC(OAC)/3746/2012 2973/2021 | SK. MUSTAQIM-MP | M/S H.P RATH |
| 102 | WPC(OAC)/2663/2012 2974/2021 | PRADIPTA KUMAR SARANGI-MP | LAXMI KANTA MOHANTY |
| 103 | WPC(OAC)/2241/2012 2975/2021 | PRADIPTA KUMAR SARANGI-MP | LAXMI KANTA MOHANTY |
| 104 | WPC(OAC)/2241/2012 2976/2021 | PRASANNA KUMAR PARIDA-MP | M/S J.K. LENKA |
| 105 | WPC(OAC)/1606/2012 2977/2021 | BIKASH CHANDRA PANDA-MP | M/S DINESH KUMAR PANDA |
| 106 | WPC(OAC)/1264/2012 2978/2021 | SEETAMA DEVI-MP | M/S PRASENJIT SINGH |
| 107 | WPC(OAC)/4223/2010 2979/2021 | DR. AKSHAYA KUMAR TARAI-MP | M/S D.K MOHAPATRA |
| 108 | WPC(OAC)/2682/2012 2980/2021 | GURU CHARAN NANDA-MP | M/S SRIKAR KUMAR RATH |
| 109 | WPC(OAC)/2957/2012 2981/2021 | DR. KASIBISWANATH SOREN-MP | BISWABIHARI MOHANTY |
| 110 | WPC(OAC)/3898/2011 2982/2021 | DR. KASIBISWANATH SOREN-MP | BISWABIHARI MOHANTY |
| 111 | WPC(OAC)/3898/2011 2983/2021 | DR. KASIBISWANATH SOREN-MP | BISWABIHARI MOHANTY |
| 112 | WPC(OAC)/3898/2011 2984/2021 | DR. KASIBISWANATH SOREN-MP | BISWABIHARI MOHANTY |
| 113 | WPC(OAC)/3898/2011 2985/2021 | DR. HRUSHIKESH PANI-MP | ASC |
| 114 | WPC(OAC)/2978/2012 2986/2021 | DR. HRUSHIKESH PANI-MP | ASC |
| 115 | WPC(OAC)/2978/2012 2987/2021 | SUBASH KUMAR MALLA-MP | M/S ABHIRAM SWAIN |
| 116 | WPC(OAC)/1728/2012 2988/2021 | GOKULANANDA PANDA-MP | SANJEEB SWAIN |
| 117 | WPC(OAC)/2288/2012 2989/2021 | GOPINATH MISHRA-MP | M/S J.K. LENKA |
| 118 | WPC(OAC)/1612/2012 2990/2021 | YASOBANT NARAYAN PATTNAIK-MP | H.P RATH |
| 119 | WPC(OAC)/892/2012 2991/2021 | SADANANDA MEKAP-MP | M/S J.K. LENKA |
| 120 | WPC(OAC)/1613/2012 2992/2021 | MINAKETAN NAYAK-MP | M/S J.K. LENKA |
| | WPC(OAC)/1614/2012 | | |

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| 121 | 2993/2021 WPC(OAC)/741/2012 | KISHORE KUMAR ROUT-MP | M/S ASHOK KUMAR MOHAPATRA |
| 122 | 2994/2021 WPC(OAC)/1616/2012 | AKSHYA KUMAR DASH-MP | M/S J.K. LENKA |
| 123 | 2995/2021 WPC(OAC)/1617/2012 | SURENDRANATH PRADHAN-MP | M/S J.K. LENKA |
| 124 | 2996/2021 WPC(OAC)/1618/2012 | AJAYA KUMAR CHAND-MP | M/S J.K. LENKA |
| 125 | 2997/2021 WPC(OAC)/1620/2012 | KHETRABASI SWAIN-MP | M/S J.K. LENKA |
| 126 | 2998/2021 WPC(OAC)/26/2012 | RASHMITA KHATUA-MP | M/S K.K. SWAIN |
| 127 | 2999/2021 WPC(OAC)/27/2012 | MANOJ KUMAR BEHERA-MP | M/S K.K. SWAIN |
| 128 | 3000/2021 WPC(OAC)/1621/2012 | NILAKANTA PATRA-MP | M/S J.K. LENKA |
| 129 | 3001/2021 WPC(OAC)/108/2012 | ARABINDA SAHOO-MP | D.K. PANDA |
| 130 | 3002/2021 WPC(OAC)/1909/2012 | ASHOK KUMAR MALLA-MP | M/S SUBASH CHANDRA PRADHAN |
| 131 | 3003/2021 WPC(OAC)/1622/2012 | SRIKANTA PATRA-MP | M/S J.K. LENKA |
| 132 | 3004/2021 WPC(OAC)/758/2012 | SISIR KUMAR MOHAPATRA-MP | M/S BISWABIHARI MOHANTY |
| 133 | 3005/2021 WPC(OAC)/635/2012 | PRAFULLA MAHAKUND-MP | M/S PRASANNA KUMAR NANDA |
| 134 | 3006/2021 WPC(OAC)/3086/2012 | NIBEDITA RAY-MP | M/S .M.K. KHUNTIA |
| 135 | 3007/2021 WPC(OAC)/1639/2012 | BALABHADRA BHUJABAL-MP | M/S BIJAYA KUMAR BEHERA |
| 136 | 3013/2021 WPC(OAC)/1640/2012 | TILOTTMA DALABEHERA-MP | M/S BIJAYA KUMAR BEHERA |
| 137 | 3015/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | AGASTI KANUNGO |
| 138 | 3016/2021 WPC(OAC)/3044/2012 | BHAGIRATHI PRADHAN-MP | M/S BIPLAB MOHANTY |
| 139 | 3017/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | KALI PRASANNA MISHRA |
| 140 | 3018/2021 WPC(OAC)/1641/2012 | BAIKUNTHANATH PATTNAIK-MP | M/S BIJAYA KUMAR BEHERA |
| 141 | 3019/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | KALI PRASANNA MISHRA |
| 142 | 3020/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | KALI PRASANNA MISHRA |
| 143 | 3021/2021 WPC(OAC)/658/2012 | KHITISH CHANDRA TRIPATHY-MP | M/S MANOJA KUMAR KHUNTIA |
| 144 | 3022/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | KALI PRASANNA MISHRA |
| 145 | 3023/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | KALI PRASANNA MISHRA |
| 146 | 3024/2021 WPC(OAC)/2140/2015 | BHAGABAN MEHER-MP | KALI PRASANNA MISHRA |
| 147 | 3025/2021 WPC(OAC)/1642/2012 | SURYANARAYAN MOHAPATRA-MP | M/S BIJAYA KUMAR BEHERA |
| 148 | 3026/2021 WPC(OAC)/1642/2012 | SURYANARAYAN MOHAPATRA-MP | M/S BIJAYA KUMAR BEHERA |
| 149 | 3027/2021 WPC(OAC)/1340/2003 | PRAFULLA KUMAR PRUSTY-MP | M/S KALLI PRASANNA MISRA |
| 150 | 3028/2021 WPC(OAC)/1645/2012 | TRINATH MAJHI-MP | M/S SANTOSH KUMAR DASH |
| 151 | 3029/2021 WPC(OAC)/1647/2012 | JAYA PRAKASH ROUT-MP | M/S BIJAYA KUMAR BEHERA |
| 152 | 3030/2021 | JAYA PRAKASH ROUT-MP | M/S BIJAYA KUMAR BEHERA |

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| | WPC(OAC)/1647/2012 | | |
| 153 | 17489/2021 WP(C)/34163/2021 | RAM RATAN AGARWALLA-MP | CHINMAYA KUMAR NAYAK |
| 154 | 17490/2021 WP(C)/37730/2021 | PRADEEP KUMAR DAS-MP | TUNA SAHU |
| 155 | 17491/2021 WP(C)/37733/2021 | SABITA BHOI-MP | MANAS KUMAR SWAIN |
| 156 | 17492/2021 WP(C)/37735/2021 | M/S SHREETEX COMMERCIAL PVT. LTD.-MP | SARAT CHANDRA SATAPATHY |
| 157 | 17493/2021 WP(C)/37736/2021 | SAROJ KUMAR PADHY-MP | PRAFULLA KUMAR MOHAPATRA |
| 158 | 17494/2021 WP(C)/37737/2021 | DAKTAR PRADHAN-MP | SARATHI JYOTI MOHANTY |
| 159 | 17495/2021 WP(C)/37738/2021 | NIBEDITA RANSINGH-MP | PRABIR KUMAR RAY |
| 160 | 17496/2021 WP(C)/37738/2021 | NIBEDITA RANSINGH-MP | PRABIR KUMAR RAY |
| 161 | 17497/2021 WP(C)/37744/2021 | M/S GANESH ORES PVT. LTD.-MP | SIDHARTHA RAY |
| 162 | 17498/2021 WP(C)/37744/2021 | M/S GANESH ORES PVT. LTD.-MP | SIDHARTHA RAY |
| 163 | 17499/2021 WP(C)/37745/2021 | BICHITRANANDA SAHOO-MP | NALINI KANTA DASH |
| 164 | 17500/2021 WP(C)/36946/2021 | ASHOK KUMAR PANDA-MP | BIDYADHAR MISHRA |
| 165 | 17501/2021 WP(C)/37749/2021 | MANORANJAN DAS-MP | SUBHASREE MOHANTY |
| 166 | 17502/2021 WP(C)/37750/2021 | ARATI SWAIN-MP | SATYABRATA SENAPATI |
| 167 | 17503/2021 WP(C)/37752/2021 | URMILA KAR-MP | SATYABRATA SENAPATI |
| 168 | 17504/2021 WP(C)/37754/2021 | PREMANANDA NAYAK-MP | SUBRATA MISHRA |
| 169 | 17505/2021 WP(C)/37755/2021 | A.N.GUHA AND CO.-MP | AMIT PRASAD BOSE |
| 170 | 17506/2021 WP(C)/37758/2021 | DILBAG SINGH SOREN-MP | BIRAJA PRASANNA SATAPATHY |
| 171 | 17507/2021 WP(C)/37759/2021 | JHARANA BARIK-MP | SUKANTA KUMAR NAYAK |
| 172 | 17508/2021 WP(C)/37766/2021 | SOYAMPRAVA SAHOO-MP | V. NARASINGH |
| 173 | 17509/2021 WP(C)/26673/2021 | SANTOSH KUMAR SAHU-MP | DINESH KUMAR MOHANTY |
| 174 | 17510/2021 WP(C)/37767/2021 | SATI MAJHI-MP | KEDAR KUMAR DASH |
| 175 | 17511/2021 WP(C)/37768/2021 | DEEPAK KUMAR BEHERA-MP | ACHYUTANANDA PATTANAİK |
| 176 | 17512/2021 WP(C)/37772/2021 | PRAFULLA KUMAR SETHY-MP | GYANARANJAN SETHI |
| 177 | 17513/2021 WP(C)/29144/2019 | SRI DAKTER PADHAN-MP | PRASANTA KU.MISHRA |
| 178 | 17514/2021 WP(C)/23342/2021 | NARAYAN NAYAK-MP | PRASANTA KUMAR MISHRA |
| 179 | 17515/2021 WP(C)/8877/2021 | KHAGESWAR DASH-MP | SARAT CHANDRA DASH |
| 180 | 17516/2021 WP(C)/37776/2021 | KAMAL KISHORE JAIN-MP | SUSHANTA KUMAR JOSHI |
| 181 | 17517/2021 WP(C)/37010/2021 | MUNTAZ PARVEEN @ MUMTAJ PARWEEN-MP | SIDHARTHA RAY |
| 182 | 17518/2021 WP(C)/37784/2021 | DILLIP KUMAR MALLIK-MP | GYANA RANJAN SETHI |
| 183 | 17519/2021 WP(C)/15374/2010 | SATRUGHNA ROUT-MP | RAMAKANTA PANDA |

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| 184 | 17520/2021 WP(C)/37792/2021 | SHREE MAHAVEER AUTO CORP LLP-MP | LALIT KUMAR MAHARANA |
| 185 | 17521/2021 WP(C)/37795/2021 | M/S SAHOO AUTOMOBILES LLP.-MP | LALIT KUMAR MAHARANA |
| 186 | 17522/2021 WP(C)/3334/2019 | SUHASI NAYAK-MP | M/S.SMITA RANJAN PATNAIK |
| 187 | 17523/2021 WP(C)/3334/2019 | SUHASI NAYAK-MP | M/S.SMITA RANJAN PATNAIK |
| 188 | 17524/2021 WP(C)/37798/2021 | MAHENDRA KUMAR DASH-MP | SUBRAT MISHRA |
| 189 | 17525/2021 WP(C)/37799/2021 | PRAVASINI @ PRABHASINI SETHI-MP | PRADEEP KUMAR MAHAPATRA |
| 190 | 17526/2021 WP(C)/37806/2021 | RAJESH KUMAR AGRAWAL-MP | GOPINATH MISHRA |
| 191 | 17527/2021 WP(C)/37810/2021 | CENTRAL PUBLIC WORKS DEPT.,BBSR-MP | PRASANTA KUMAR DAS |
| 192 | 17528/2021 WP(C)/37810/2021 | CENTRAL PUBLIC WORKS DEPT.,BBSR-MP | PRASANTA KUMAR DAS |
| 193 | 17529/2021 WP(C)/37812/2021 | SANJIB KUMAR NANDA-MP | PRASANTA KUMAR MISHRA |
| 194 | 17530/2021 WP(C)/37811/2021 | HOTEL AND RESTAURANT ASSOCIATION OF ODISHA-MP | SARADA P. SARANGI |
| 195 | 17532/2021 WP(C)/7241/2021 | BICHITRA NAIK-MP | PRAFULLA KUMAR MOHAPATRA |
| 196 | 17533/2021 WP(C)/7239/2021 | SIDDANANDA BHUYAN-MP | PRAFULLA KUMAR MOHAPATRA |
| 197 | 17534/2021 WP(C)/20688/2020 | JYOSTNAMAYEE RATH-MP | SANGRAM SENAPATI |
| 198 | 17535/2021 WP(C)/20688/2020 | JYOSTNAMAYEE RATH-MP | SANGRAM SENAPATI |
| 199 | 17536/2021 WP(C)/37845/2021 | RASMI RANJAN SETHI-MP | PRASHANTA KUMAR NAYAK |
| 200 | 17537/2021 WP(C)/345/2020 | M/S.NILAKANTHA RICE MILL-MP | SURESH CHANDRA DASH |
| 201 | 17538/2021 WP(C)/37846/2021 | SUDAM CHANDRA SAHOO-MP | MIHIR SEKHAR SAHOO |
| 202 | 17539/2021 WP(C)/34403/2021 | BASANTA KUMAR PRADHAN-MP | GYANA RANJAN SETHI |
| 203 | 17540/2021 WP(C)/24685/2020 | DR. BISWAJIT HOTA-MP | SANTOSH KUMAR NANDA |
| 204 | 17541/2021 WP(C)/37847/2021 | PURNA CHANDRA SAHOO-MP | RAMAKANTA NAYAK |
| 205 | 17542/2021 WP(C)/35163/2021 | M/S JAI HANUMAN AUTOMOBILES-MP | SOUMYA RANJAN DAS |
| 206 | 17543/2021 WP(C)/35667/2021 | MIR MANSUR ALI-MP | ACHYUTANANDA PATTANAİK |
| 207 | 17544/2021 WP(C)/37856/2021 | MURALI BADATYA-MP | SATYABRATA MOHANTY |
| 208 | 17545/2021 WP(C)/37855/2021 | MANORANJAN PARIDA-MP | NIRANJAN LENKA |
| 209 | 17546/2021 WP(C)/36197/2021 | UMESH CHANDRA SAHOO-MP | SUBHASREE MOHANTY |
| 210 | 17547/2021 WP(C)/37860/2021 | MC OF KUMUDINI P.A.N.GIRLS HIGH SCHOOL, BANKOİ-MP | AMEER KUMAR DAS |
| 211 | 17548/2021 WP(C)/37863/2021 | DHARMENDRA MUNI-MP | BHABANI SANKAR TRIPATHY (1) |
| 212 | 17549/2021 WP(C)/37864/2021 | SUSANTA KUMAR SAHOO-MP | SARAT KUMAR BEHERA |
| 213 | 17550/2021 WP(C)/37554/2021 | RAMAKANTA BEHERA-MP | SATRUGHNA DASH (A) |
| 214 | 17551/2021 WP(C)/36053/2021 | KARTIK RANA-MP | RUDRA NARAYAN PARIJA |
| 215 | 17552/2021 | M/S. AKM AGRO PROCESSING(P) LTD.-MP | BIBHU PRASAD PANDA |

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| 216 | WP(C)/16741/2021 17553/2021 | JAWED AKHTAR-MP | SUSANTA KUMAR DASH |
| 217 | WP(C)/37884/2021 17554/2021 | KALLIPALLI SUBHADRA-MP | S.S.RAO |
| 218 | WP(C)/27411/2021 17555/2021 | K.KRISHNA RAO-MP | S.S.RAO |
| 219 | WP(C)/27414/2021 17556/2021 | SAMALA PANDU RANGA RAO-MP | S.S.RAO |
| 220 | WP(C)/29717/2021 17557/2021 | PRADEEP KUMAR SINGH-MP | S.S.RAO |
| 221 | WP(C)/25822/2021 17558/2021 | K.SITARAMA MURTY-MP | S.S.RAO |
| 222 | WP(C)/28627/2021 17559/2021 | KAMALAKANTA MOHANTY-MP | RAVI PRAKASH MEHROTRA |
| 223 | WP(C)/37887/2021 17560/2021 | KALLOLA KRUSHNA DAS-MP | RAMANATH ACHARYA |
| 224 | WP(C)/37888/2021 17561/2021 | AMIT KUMAR AGARWAL-MP | KEDAR KUMAR DASH |
| 225 | WP(C)/37889/2021 17562/2021 | MADHUSMITA SAHOO-MP | ANUP UDAYA SENAPATI |
| 226 | WP(C)/37894/2021 17563/2021 | HRUSHIKESH NAYAK-MP | |
| 227 | WP(C)/36666/2021 17564/2021 | SUKANT KUMAR BEHERA-MP | SUDHANSHU SEKHAR PRATAP |
| 228 | WP(C)/37895/2021 17564/2021 | DR. RAMESH CHANDRA BEHERA-MP | |
| 229 | WP(C)/11807/2021 17565/2021 | M/S SUVOCHEM INDUSTRIES PVT. LTD.-MP | MOHIT AGARWAL |
| 230 | WP(C)/37901/2021 17566/2021 | MALATI MOHAPATRA-MP | AJAYA KUMAR NAYAK |
| 231 | WP(C)/37902/2021 17567/2021 | RASMITA SETHY-MP | PRADIP KUMAR MALLICK |
| 232 | WP(C)/37904/2021 17568/2021 | GUNANIDHI BEHERA-MP | SUSANTA KUMAR BARAL |
| 233 | WP(C)/37908/2021 17569/2021 | KSHAUNISH CHANDRA BEHERA-MP | MANORANJAN MISHRA |
| 234 | WP(C)/37907/2021 17570/2021 | SOBIKA AGRAWAL-MP | PRATEK PARIJA |
| 235 | WP(C)/37909/2021 17571/2021 | M/S.OM CONSTRUCTIONS,BOLANGIR-MP | PRATEK PARIJA |
| 236 | WP(C)/37910/2021 17572/2021 | SUBASISH ACHARYA-MP | PRATEK PARIJA |
| 237 | WP(C)/37911/2021 17573/2021 | RAJENDRA KUMAR SAHU-MP | PRATEIK PARIJA |
| 238 | WP(C)/37912/2021 17574/2021 | LAXMI NARAYAN JAIN-MP | PRATEIK PARIJA |
| 239 | WP(C)/37914/2021 17575/2021 | PRUTHWIRAJ PATRA-MP | RAKESH BEHERA |
| | WP(C)/37917/2021 | | |